

ORISSA HIGH COURT

FILING REPORT AS ON :01/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0000818/2021	SK. NASIR MOHAMMED VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	KHANDAGIRI P.S. /173 /2020 () //
2	BLAPL/0000819/2021	TUKUNA SAMAL VS STATE OF ODISHA	SURYA KANTA DWIBEDI VS	BYREE /122 /2020 () //
3	BLAPL/0000820/2021	MD. TAFIQUE @ PAPU VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	MAHILA P.S.(BBSR) /51 /2020 () //
4	BLAPL/0000821/2021	BALI@SOUMYARANJAN ROUT VS STATE OF ODISHA	APARESH BHOI VS	BASUDEVPUR /14 /2021 () //
5	BLAPL/0000822/2021	SAROJ KUMAR PRUSTY VS STATE OF ODISHA	SOURA CHANDRA MOHAPATRA VS	LALBAG /294 /2020 () //
6	BLAPL/0000823/2021	KUNI PADHI VS STATE OF ODISHA	PARTHA SARATHI DAS VS	/ /0 () //
7	BLAPL/0000824/2021	KALIA @ ARJUN DAS VS STATE OF ODISHA	RABI NARAYAN PANDA VS	BANSADA /5 /2021 () //
8	BLAPL/0000825/2021	ALBINUS SORENG @ GANGU VS STATE OF ODISHA	BISWARANJAN DALAI VS	RAJGANGPUR /183 /2016 () //
9	BLAPL/0000826/2021	LABA NAIK VS STATE OF ODISHA	DEVASHIS PANDA VS	BHAWANIPATNA SADAR /287 /2020 () //
10	BLAPL/0000827/2021	PADMA CHARAN NAIK VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	RENGALI DAM SITE /180 /2020 () //
11	BLAPL/0000828/2021	NARAYAN BHOI @ AMAN KUMAR SAHU VS STATE OF ODISHA	AJIT KUMAR PANDA VS	JATNI P.S. /233 /2020 () //

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12	BLAPL/0000829/2021	RAJENDRA DIGAL @ BALI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	GOCHHAPADA /57 /2020 () //
13	BLAPL/0000830/2021	CHIKU @ KOUSIK @KOUSHIK PATRA VS STATE OF ODISHA	SARAT KUMAR JENA VS	NIHALPRASAD /142 /2020 () //
14	BLAPL/0000831/2021	CHANDRA SEKHAR BEHERA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	/ /0 () //
15	BLAPL/0000832/2021	KANHEI SAW VS STATE OF ODISHA	TRILOCHAN NANDA VS	/ /0 () //
16	BLAPL/0000833/2021	MALAYA BIBHAR @ GUMAN BIBHAR VS STATE OF ODISHA	SITIKANT MISHRA VS	BARGARH SADAR /239 /2018 () //
17	BLAPL/0000834/2021	TRILOCHAN MALLIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	NIKIRAI /120 /2020 () //
18	BLAPL/0000835/2021	MRUTYUNJAY SAHUKAR VS STATE OF ODISHA	SOMANATH SATAPATHY VS	/ /0 () //
19	BLAPL/0000836/2021	PRATAP MAJHI VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	PADMAPUR /87 /2020 () //
20	BLAPL/0000837/2021	MADAN PAIKA VS STATE OF ODISHA	MANORANJAN PADHY VS	BOIPARIGUDA /11 /2021 () //
21	BLAPL/0000838/2021	PRASANJIT SAMADAR VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MOTU /57 /2020 () //
22	BLAPL/0000839/2021	JHUNU BEHERA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	ORKEL /234 /2020 () //
23	BLAPL/0000840/2021	JHAMU @ SUSANT KUMAR NAIK	PANCHANAN PANIGRAHI	TUMUSINGA /73 /2020

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0000841/2021	JHAMU @ SUSANT KUMAR NAIK	PANCHANAN PANIGRAHI	KAMAKHYANAGAR /167 /2020
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0000842/2021	SANKAR KUMAR RAY @ SANKAR RAY	AMITAV TRIPATHY	NAYAGARH /167 /2020
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0000843/2021	MAHENDRA SAHU	JYOTIRMAYA SAHOO	SOHELLA /184 /2020
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0000844/2021	PIYUSH SAGAR SAHOO @ PIYUS SAHU	JYOTIRMAYA SAHOO	BANAPUR P.S. /5 /2021
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0000845/2021	SIMANCHAL BEHERA	RAJIB LOCHAN PATNAIK	ORKEL /234 /2020
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0000846/2021	SUNIL BAG @ BAKHA	PRAHALLAD SAHU	AINTHAPALI /179 /2017
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0000847/2021	JABARSINGH MAJHI	TUKUNA KUMAR MISHRA	KASHIPUR /124 /2020
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0000848/2021	SURESH MALLIK @ JALADHAR	MANORANJAN KHATUA	JENAPUR /244 /2019
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0000849/2021	UTTAM GURU	AMITAV TRIPATHY	BANIGOCHA /16 /2019
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0000850/2021	AMIR MOHARANA	BIPLAB KUMAR DASH	KANAS /145 /2020
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0000851/2021	BABULI PRADHAN	CHANDRAKANTA NAYAK	NUAGAON /36 /2019
		VS	VS	()

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35	BLAPL/0000852/2021	STATE OF ODISHA SUNIL KUMAR PADHI VS	TANMAY MISHRA VS	// POTTANGI /103 /2020 ()
36	BLAPL/0000853/2021	STATE OF ODISHA AMIT @ AMIR KIRAN NAIK VS	UMAKANTA BARIK VS	// BHAWANIPATNA TOWN /94 /2019 ()
37	BLAPL/0000854/2021	STATE OF ODISHA RABI ORAM VS	JAGABANDHU SAHU VS	// SUNDARGARH SADAR /108 /2019 ()
38	BLAPL/0000855/2021	STATE OF ODISHA CHINTU @ BISWAJIT SAMAL VS	V.NARASINGH VS	// DHENKANAL SADAR /469 /2020 ()
39	BLAPL/0000856/2021	STATE OF ODISHA SUKURI @ SUKANTI GIRI VS	BIKRAM CHANDRA DHADEI VS	// BALASORE SADAR /14 /2021 ()
40	BLAPL/0000857/2021	STATE OF ODISHA SITU DAS VS	ARIJEET MISHRA VS	// KALINGA NAGAR /195 /2020 ()
41	BLAPL/0000858/2021	STATE OF ODISHA CHANDAN KUMAR BEHERA VS	AMLAN SHAKTI PAUL VS	// / /0 ()
42	BLAPL/0000859/2021	STATE OF ODISHA GOVINDA SETHI VS	GYANALOKA MOHANTY VS	// GOSANINUAGAM /156 /2020 ()
43	BLAPL/0000860/2021	STATE OF ODISHA RASIKA GARADIA VS	GHANASHYAM DASH VS	// / /0 ()
44	BLAPL/0000861/2021	STATE OF ODISHA BABULA MUDALOHAR VS	PARSURAM DAS VS	// JASHIPUR /69 /2020 ()
45	BLAPL/0000862/2021	STATE OF ODISHA KRISHNA KUMAR BAG VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	// BANHARPALI /5 /2015 () //

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46	BLAPL/0000863/2021	PRABHAT YADAV VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	BORIGUMMA /2 /2020 () //
47	BLAPL/0000864/2021	SAYED ARBAJ REJEMAN ISLAM @ RANAK ISLAM VS STATE OF ODISHA	SAWAJIT RANJAN TRIPATHY VS	PHULBANI TOWN /7 /2021 () //
48	BLAPL/0000865/2021	NAKULA BENIA VS STATE OF ODISHA	SUSHANTA KU JOSHI VS	KHARIAR /41 /2020 () //
49	BLAPL/0000866/2021	BIDYA @ BIDYADHAR SING VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	REMUNA /3 /2021 () //
50	BLAPL/0000867/2021	DAS @ BHIMSEN SINGH VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	JANKIA P.S. /249 /2020 () //
51	BLAPL/0000868/2021	SIBA GOUDA VS STATE OF ODISHA	UMAKANTA BARIK VS	BADAGADA /210 /2020 () //
52	BLAPL/0000869/2021	PARIMAL MANDAL VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BHOGRAI /66 /2020 () //
53	BLAPL/0000870/2021	NIRAJ KUMAR PASWAN VS STATE OF ODISHA	SANJAY KUMAR NAYAK VS	MANCHESWAR P.S. /423 /2019 () //
54	BLAPL/0000871/2021	SAHALAM KHAN VS STATE OF ODISHA	RABINDRANATH PRUSTY VS	PHIRINGIA /81 /2015 () //
55	BLAPL/0000872/2021	SAKTI @ MUKESH KU. HANS VS STATE OF ODISHA	UMAKANTA BARIK VS	KOKSARA /258 /2020 () //
56	BLAPL/0000873/2021	KARTIKA PARIDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /119 /2019 () //
57	BLAPL/0000874/2021	M.D.AARIF @ MD.ARIF	SATYABRATA MOHANTY	KORAPUT TOWN /140 /2020

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0000875/2021	RABI PRADHAN	SATYABRATA PANDA	CHARMAL /45 /2015
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0000876/2021	HABIN HARIJAN	SATYABRATA MOHANTY	JEYPORE SADAR /211 /2020
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0000877/2021	SRABANA KUMAR DASH	JAGABANDHU SAHU	BOLANGIR SADAR /215 /2020
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0000878/2021	ANIL MISHRA	SURYA NARAYAN MISHRA	TALABANIA /136 /2020
		VS	VS	()
		STATE OF ODISHA		//
62	CMAPL/0000017/2021	M/S. UTKAL ROPE WORKS	ARJUNA CHARAN BEHERA	//
		VS	VS	()
		ASSISTANT PROVIDENT FUND COMMISSIONER, (COMPLIANCE)		//
63	CMAPL/0000018/2021	SURENDRA MOHARANA	B.K.ROUTRAY	//
		VS	VS	()
		CHANDRA SEKHAR KUMAR		//
64	CMP/0000058/2021	BIJAYA KUMAR BARIK	BIGYAN KUMAR SHARMA	//
		VS	VS	()
		NATIONAL HIGHWAYS AUTHORITY OF INDIA		//
65	CMP/0000059/2021	NRUSHINGA NANDA	AMBUJA KUMAR DAS	//
		VS	VS	()
		ASWINI NANDA		//
66	CONTC/0000723/2021	DURGESH NANDINI MOHANTY	ADV.	//
		VS	VS	()
		SASWAT MISHRA		//
67	CONTC/0000724/2021	PADMANAV ROUT	SUSANTA KUMAR DASH	//
		VS	VS	()
		MONA SHARMA		//
68	CONTC/0000725/2021	PURNACHANDRA BHUTIA	ADV.	//
		VS	VS	()

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		SUDIPTA GHOSH		//
69	CONTC/0000726/2021	MAA SANTOSHI CONSTRUCTION	ADV.	//
		VS	VS	0
		DR KRISHAN KUMAR		//
70	CONTC/0000727/2021	M/S.NIRMAN CONSTRUCTION	ADV.	//
		VS	VS	0
		GANGADHAR PATRA		//
71	CONTC/0000728/2021	MANOJ KUMAR PATRA	ADV.	//
		VS	VS	0
		MONA SHARMA		//
72	CONTC/0000729/2021	M/S. MAA SANTOSHI CONSTRUCTION	ADV	//
		VS	VS	0
		DR. KRISHNA KUMAR		//
73	CONTC/0000730/2021	SREEKANTA PANDA	PRAFULL KUMAR MOHAPATRA	//
		VS	VS	0
		SANJEEV CHOPRA		//
74	CONTC/0000731/2021	SANJAYA KUMAR DAS	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		ASHOK K.K.MEENA		//
75	CONTC/0000732/2021	BISWAJIT SWAIN	SATYABRSTA MOHANTY(1)	//
		VS	VS	0
		ASHWINI MISHRA		//
76	CONTC/0000733/2021	NILAKANTHA MISHRA	ADV.	//
		VS	VS	0
		SATYABRATA SAHOO		//
77	CONTC/0000734/2021	KALPANA RANI NATH	SAILABALA JENA	//
		VS	VS	0
		SATYABRATA SAHU		//
78	CONTC/0000735/2021	GOKULANANDA PADHI	ADV.	//
		VS	VS	0
		BHABANI SANKAR CHAINI		//
79	CONTC/0000736/2021	SADHU SUDAN APAT	DILIP KUMAR SAHU	//
		VS	VS	0
		SATYABRATA SAHU		//

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80	CONTC/0000737/2021	BANAMALI BEHERA VS SAMBIT KUMAR GARNAYAK	SOUMYA MISHRA VS	// 0 //
81	CONTC/0000738/2021	HEMANTA KUMAR BARIK VS SATYABRATA SAHU	SUSHANTA KUMAR MISHRA VS	// 0 //
82	CONTC/0000739/2021	DUKHABANDHU BISWAL VS MANSI NIMBHAL	ADV VS	// 0 //
83	CONTC/0000740/2021	SWARAJ KUMAR BHOI VS SUVASISH PALTA	ADV. VS	// 0 //
84	CONTC/0000741/2021	GANESWAR SINGH VS DR. RUPABHANU MISHRA	AUROVINDA MOHANTY VS	// 0 //
85	CONTC/0000742/2021	BALA CHANDRA MOHAN PATTNAIK VS G. MATHIVATHANAN	ADV. VS	// 0 //
86	CONTC/0000743/2021	RAMESH CHANDRA PATRA VS TRILOCHANA SAHOO	AMITAV TRIPATHY VS	// 0 //
87	CONTC/0000744/2021	MAHESWAR ROUT VS BHASKAR SARMA	ADV VS	// 0 //
88	CONTC/0000745/2021	NARESWARI SOHELA VS JAYASHREE DORA	ADV. VS	// 0 //
89	CONTC/0000746/2021	BINAYAK NAYAK VS SATYABRATA SAHOO	SIDHARTHA SWAIN VS	// 0 //
90	CONTC/0000747/2021	NARAYAN BEHERA VS PRODUSH KUMAR NAIK	SIDHARTHA SWAIN VS	// 0 //
91	CONTC/0000748/2021	BIRENDRA NATH BINDHANI	SIDHARTHA SWAIN	//

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		VS	VS	0
92	CONTC/0000749/2021	PRODUSH KUMAR NAIK JAYA CHANDRA BEHERA	SIDHARTHA SWAIN	//
		VS	VS	0
93	CONTC/0000750/2021	PRODOSH KUMAR NAIK JYOTISANKAR BINDHANI	SIDHARTHA SWAIN	//
		VS	VS	0
94	CONTC/0000751/2021	PRODOSH KUMAR NAIK DHARMA PRIYA SENAPATI	SIDHARTHA SWAIN	//
		VS	VS	0
95	CONTC/0000752/2021	PRODOSH KUMAR NAIK BINATILATA MOHANTY@BISWAL@BINATI MOHANTY	MOKLANTA	//
		VS	VS	0
96	CONTC/0000753/2021	PRADEEP KU. DASH BANAMALI MAHARANA	SIDHARTHA SWAIN	//
		VS	VS	0
97	CONTC/0000754/2021	PRODOSH KUMAR NAIK ARDHENDU SEKHAR RATH	ADV.	//
		VS	VS	0
98	CONTC/0000755/2021	ANU GARG PRASANTA KUMAR SA	SIDHARTHA SWAIN	//
		VS	VS	0
99	CONTC/0000756/2021	PRODOSH KUMAR NAIK ACHYUTANANDA SAHOO	BIJAY KUMAR BEHERA	//
		VS	VS	0
100	CONTC/0000757/2021	G.MATHI VATHANAN PRIYA RANJAN MOHANTY	M/S SANJIB KUMAR BHANJADEO	//
		VS	VS	0
101	CONTC/0000758/2021	G. MATHI VATHANAN JYOTI PRAKASH NAYAK	ADV	//
		VS	VS	0
102	CONTC/0000759/2021	ER. DURGA PRASAD KARAN JYOTI PRAKASH NAYAK	ADV.	//
		VS	VS	0

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103	CONTC/0000760/2021	KISHOR CHANDRA KHATUA SATYABHAMA MAHALA VS	ADV VS	// // 0
104	CONTC/0000761/2021	SATYABRATA SAHOO DIBYAJYOTI BARICK VS	ADV. VS	// // 0
105	CONTC/0000762/2021	KRUSHNA CHANDRA NAYAK TAPASILATA MISHRA VS	ADV. VS	// // 0
106	CONTC/0000763/2021	SATYABRAT SAHOO JOGENDRA NATH MOHANTY VS	ADV. VS	// // 0
107	CONTC/0000764/2021	SATYABRATA SAHOO SACHIN KUMARE MISHRA VS	ADV. VS	// // 0
108	CONTC/0000765/2021	BISHNUPADA SETHI SANTOSH KUMAR MAHARANA VS	ADV VS	// // 0
109	CONTC/0000766/2021	SATYABRATA SAHOO ASHOK KUMAR SAHOO VS	ADV. VS	// // 0
110	CONTC/0000767/2021	ASHWINI MISHRA SATRUGHNA DATTA VS	SIDHARTHA SWAIN VS	// // 0
111	CONTC/0000768/2021	SATYABRATA SAHOO MANAS KUMAR SAMAL VS	ADV VS	// // 0
112	CONTC/0000769/2021	SATYABRATA SAHU GADADHAR SAHU VS	ADV. VS	// // 0
113	CONTC/0000770/2021	SATYABRATA SAHU JYOTI PRAKASH MOHAPATRA VS SAMARTH VERMA	ADV. VS	// // 0 //

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114	CONTC/0000771/2021	KALAKAR MISHRA VS SATYABRATA SAHU	ADV VS	// ()
115	CONTC/0000772/2021	MURALI MANHIRA VS PUSPA MINZ	PRADIPTA KUMAR PATTANAYAK VS	// ()
116	CONTC/0000773/2021	JALANDHAR SAHU VS KALPANA BEHERA	PRADIPTA KUMAR PATTANAYAK VS	// ()
117	CONTC/0000774/2021	KATHI PRADHAN VS STATE OF ODISHA	PRADIPTA KISHORE PATTANAYAK VS	// ()
118	CRLA/0000065/2021	JOGENDRA BEHERA @ JOGI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	MOHANA /16 /2017 ()
119	CRLMA/0000028/2021	LALU PANDA @ RAJIB KUMAR PANDA VS STATE OF ORISSA	ADV VS	KANPUR /42 /2018 ()
120	CRLMA/0000029/2021	ALAKANANDA PARIDA VS ASHIS KUMAR JENA	M/S ANANTA NARAYAN PATTANAYAK VS	KHANDAGIRI P.S. /752 /2020 ()
121	CRLMA/0000030/2021	RAMESWAR PODDER@PADDAR VS REPUBLIC OF INDIA	ADV. VS	/ /0 ()
122	CRLMC/0000145/2021	BIJAY KUMAR NAYAK VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	MALKANGIRI /13 /2020 ()
123	CRLMC/0000146/2021	ANIL KUMAR DAS VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	SALIPUR /109 /2020 ()
124	CRLMC/0000147/2021	BHAGABAN BISWAL VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	ASKA /15 /1999 ()
125	CRLMC/0000148/2021	NARESH KUMAR SWAIN @ KALIA	DEVASHIS PANDA	KAKATAPUR /142 /2020

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		VS	VS	()
		STATE OF ODISHA		//
126	CRLMC/0000149/2021	V. RABI NARAYAN RAJU	ANUPAM DASH	VIGILANCE PS (BERHAMPUR) /29 /2013
		VS	VS	()
		STATE OF ODISHA (VIG.)		//
127	CRLMC/0000150/2021	PRATAP BIHARI	JAGANNATH KAMILA	PATKURA /366 /2019
		VS	VS	()
		STATE OF ODISHA		//
128	CRLMC/0000151/2021	MITRABHANU BARIK	PRANAB KUMAR SAMANTRAY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
129	CRLMC/0000152/2021	SUDHIR KUMAR TIYU @BIRUA	B.N.MAHA PATRA	KALINGA NAGAR /44 /2020
		VS	VS	()
		STATE OF ODISHA		//
130	CRLMC/0000153/2021	RATIKANTA SUTAR	SUDIPTO PANDA	BHADRAK TOWN /53 /2017
		VS	VS	()
		STATE OF ODISHA		//
131	CRLMC/0000154/2021	ANUSMITA MOHANTY	M/S JAJATI KISHORE MOHANTY	NAUGAON /153 /2018
		VS	VS	()
		STATE OF ODISHA		//
132	CRLMC/0000155/2021	SANTOSH MAJHI @ SANTOSH KUMAR MAJHIM/S AMARESH CHANDRA SAMAL		DHUSURI /105 /2019
		VS	VS	()
		STATE OF ODISHA		//
133	CRLMC/0000156/2021	ANTARYAMI BADU	M/S SIDHESWAR RATH	/ /0
		VS	VS	()
		RAKESH KUMAR MISHRA		//
134	CRLMC/0000157/2021	SUBHAM PRIYADARSHI	M/S BINI MISHRA	S.P.(CID-CRL),CUTTACK /6 /2019
		VS	VS	()
		STATE OF ODISHA		//
135	CRLMC/0000158/2021	SURYA PRAKASH ACHARYA	M/S PRADEEP KUMAR MOHAPATRA	RASOL /62 /2018
		VS	VS	()
		STATE OF ODISHA		//
136	CRLMP/0000199/2021	SANTOSHI MOHANTY	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()

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137	CRLMP/0000200/2021	STATE OF ODISHA PRAFULLA KUMAR SAHU VS	ASHIS KUMAR MISHRA VS	// / /0 ()
138	CRLMP/0000201/2021	THE STATE OF ODISHA MAGUTUNI GOUDA VS	SAROJ RANJAN SUBUDHI VS	// / /0 ()
139	CRLMP/0000202/2021	STATE OF ODISHA SANJAY BENNY VS	JAYAKRISHNA MOHAPATRA VS	// / /0 ()
140	CRLMP/0000203/2021	STATE OF ODISHA BIPIN BIHARI PATRA VS	PRASANTA KUMAR NANDA VS	// / /0 ()
141	CRLMP/0000204/2021	RENUBALA PATRA SASMITA SAMANTARAY VS	MANORANJAN PADHY VS	// / /0 ()
142	CRLMP/0000205/2021	STATE OF ODISHA DIPTI RANJAN ACHARYA VS	LALITENDU MISHRA VS	// / /0 ()
143	CRLMP/0000206/2021	STATE OF ODISHA DEBAKI REDDY VS	BHARAT JALLI VS	// / /0 ()
144	CRLMP/0000207/2021	THE STATE OF ODISHA SUSAMA PARIDA VS	SANJIB KUMAR BHANJADEO VS	// / /0 ()
145	CRLMP/0000208/2021	STATE OF ODISHA ARUN KUMAR PANDA VS	RAJENDRA KUMAR DASH VS	// / /0 ()
146	CRLMP/0000209/2021	STATE OF ODISHA ARCHANA MUDULI VS	B.M.SARANGI VS	// / /0 ()
147	CRLMP/0000210/2021	SUPERINTENDENT,POLICE,CTC NAYANA PRADHAN VS	SAMBIT SAMAL VS	// / /0 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :01/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	CRLMP/0000211/2021	RANJITA NAYAK VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	//0 0 //
149	CRLREV/0000040/2021	KARTIK CHANDRA DAS VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	//0 DISTRICT & SESIONS JUDGE,BARIPADA(Mayurbhanj) CRA/0000025/2019
150	CRLREV/0000041/2021	MANOJ KUMAR SAHOO VS STATE OF ODISHA	ANIRUDHA DAS VS	NIHALPRASAD /110 /2020 0 //
151	CRLREV/0000042/2021	SUPRAVA SABAT VS RAMAKRISHNA NAYAK	SHANTIPRAKASH MOHANTY VS	//0 0 //
152	CRLREV/0000043/2021	SRITAM NAIK VS STATE OF ODISHA	SUBRATA PANDA VS	NALCO /6 /2021 0 //
153	FAO/0000019/2021	KALLU VS UNION OF INDIA	SAMBIT DAS VS	// 0 //
154	FAO/0000020/2021	MANAGING COMMITTEE OF SASAN ALAVAR VS STATE OF ODISHA	PRASHANT KUMAR PATTANAYAK VS	// 0 //
155	FAO/0000021/2021	DR SIBA PRASAD ROUT VS STATE OF ODISHA	M.PRATAP KUMAR MOHAPATRA VS	// 0 //
156	MACA/0000061/2021	BINOD KUMAR BHUTIA VS SANTOSH RANJAN NAYAK	PRADEEP KUMAR MISHRA VS	// 0 //
157	MACA/0000062/2021	THE DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD VS RAVINDRA GADABA	PRASHANT KUMAR MAHALI VS	// 0 //
158	MACA/0000063/2021	THE DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD VS SURENDRA GADABA	PRASHANT KUMAR MAHALI VS	// 0 //
159	MACA/0000064/2021	THE MANAGER(LEGAL),RELIANCE GENERAL INSURANCE CO. LIMITED	SUBRATA SETHI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
160	MACA/000065/2021	ANUSAYA MALLIK DIVISIONAL MANAGER, M/S. ORIENTAL INSURANCE CO. LTD.	VS	//
		VS	VS	0
161	RPFAM/000007/2021	NAYANA NAYAK SUKADEV MAJHI	LALITENDU BHUYAN	//
		VS	VS	0
162	RSA/000010/2021	SAROJINI MAJHI THE AUTHORIZED OFFICER, WESCO UTILITY	PRASANTA KUMAR TRIPATHY	//
		VS	VS	0
163	TRP(C)/000027/2021	KUSHAL ROUT AMITA MOHAPATRA	SOUBHAGYA KUMAR DASH	//
		VS	VS	0
164	TRP(C)/000028/2021	SURESH KUMAR SAHOO SASWATI DASH	U.C.MISHRA	//
		VS	VS	0
165	TRP(C)/000029/2021	ADYA PRASAD SATAPATHY LAXMIPRIYA BISWAS	BISWORANJAN SWAIN	//
		VS	VS	0
166	WA/000097/2021	GOUTAM KUMAR BISWAS SULOCHANA ROUSTRAY	PRAFULLA KUMAR RATH	//
		VS	VS	0
167	WA/000098/2021	ANTARYAMI PANDA STATE OF ODISHA	ADDL. GOVT. ADVOCATE	//
		VS	VS	0
168	WA/000099/2021	AJIT KUMAR MISHRA STATE OF ODISHA	ADDL. GOVT ADV.	//
		VS	VS	0
169	WA/0000100/2021	AMAR NATH PATRA THE COLLECTOR AND DISTRICT MAGISTRATE, NIMESKRA (ADDL. GOVT. ADVOCATE)	E. N. MISHRA (ADDL. GOVT. ADVOCATE)	//
		VS	VS	0
170	WA/0000101/2021	SURENDRA BEHERA THE COLLECTOR AND DISTRICT MAGISTRATE, NIMESKRA (ADDL. GOVT. ADVOCATE)	E. N. MISHRA (ADDL. GOVT. ADVOCATE)	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	WA/0000102/2021	ARABINDA PANDA STATE OF ODISHA VS	ADDL. GOVT. ADVOCATE VS	// // 0
172	WA/0000103/2021	ANANTA BANIA STATE OF ODISHA VS	ADDL. GOVT. ADVOCATE VS	// // 0
173	WA/0000104/2021	NIRANJAN DISHRI STATE OF ODISHA VS	ADDL. GOVT ADV. VS	// // 0
174	WA/0000105/2021	SANJIB RANJAN NAIK NIRAKAR SETHI VS	SIDHESWAR MOHANTY VS	// // 0
175	WA/0000106/2021	STATE OF ODISHA STATE OF ORISSA VS	SENIOR STANDING COUNSEL(S AND ME) VS	// // 0
176	WA/0000107/2021	P.SRINIVAS ACHARI STATE OF ODISHA VS	SENIOR STANDING COUNSEL (S AND ME) VS	// // 0
177	WA/0000108/2021	SUBAS CHANDRA SAHU BASUDEV PANDA VS	SASWATI MOHAPATRA VS	// // 0
178	WP(C)/0003884/2021	STATE OF ODISHA RANJAN KUMAR SAHOO VS	A.K.PANDEY VS	// // 0
179	WP(C)/0003885/2021	STATE OF ODISHA PRADEEP KUMAR JANA VS	BIJAYA KUMAR DASH VS	// // 0
180	WP(C)/0003886/2021	STATE OF ODISHA KHRADHAR BARIHA VS	ANIL KUMAR DAS VS	// // 0
181	WP(C)/0003887/2021	STATE OF ODISHA GAGAN BIHARI MOHANTY VS	RAMA KRISHNA BISOI VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :01/02/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	WP(C)/0003888/2021	ASHOK KUMAR PANIGRAHI VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
183	WP(C)/0003889/2021	LALIT MEHERA VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
184	WP(C)/0003890/2021	RAMA KANTA JENA VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
185	WP(C)/0003891/2021	RUDHIRA BAG VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
186	WP(C)/0003892/2021	RAHAS BIHARI MALLIK VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
187	WP(C)/0003893/2021	VIJAY KUMAR BALIARSINGH VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //
188	WP(C)/0003894/2021	INDU SEKHAR MOHAPATRA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
189	WP(C)/0003895/2021	GOUTTAM CHARAN NAYAK VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
190	WP(C)/0003896/2021	AJIT KUMAR MOHANTY VS STATE OF ODISHA	MANAS PATI VS	// 0 //
191	WP(C)/0003897/2021	GANESH COLLEGE OF PHARMACY VS STATE OF ODISHA	GYANARANJAN SETHI VS	// 0 //
192	WP(C)/0003898/2021	PRADEEP KUMAR SAMAL VS THE MANAGER, REGIONAL HUMAN RESOURCES.	ASHOK KUMAR SAHOO VS	// 0 //
193	WP(C)/0003899/2021	JAYASANKAR MAJHI	DURLLABHA RANJAN MISHRA	//

ORISSA HIGH COURT

FILING REPORT AS ON :01/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
194	WP(C)/0003900/2021	STATE OF ODISHA MAN MOHAN SAHU	SRIKAR KUMAR RATH	//
		VS	VS	0
195	WP(C)/0003901/2021	STATE OF ODISHA TRILOCHAN PRADHAN	SUBHANKAR ROUT	//
		VS	VS	0
196	WP(C)/0003902/2021	STATE OF ODISHA MANGULU CHARAN MAHANTA	SUBHANKAR ROUT	//
		VS	VS	0
197	WP(C)/0003903/2021	STATE OF ODISHA GIRIDHARI NAYAK	ASWINI KUMAR KARMI	//
		VS	VS	0
198	WP(C)/0003904/2021	RBI BANAMALI BADAPANDA	SUBHANKAR ROUT	//
		VS	VS	0
199	WP(C)/0003905/2021	STATE OF ODISHA LOKANATH MAHANTA	SUBHANKAR ROUT	//
		VS	VS	0
200	WP(C)/0003906/2021	STATE OF ODISHA JAGANNATH SRAMIKA SAMABAYA SAMITI	MOITI PATNAIK	//
		VS	VS	0
201	WP(C)/0003907/2021	STATE OF ODISHA KISHORE KUMAR MAHANTA	SUBHANKAR ROUT	//
		VS	VS	0
202	WP(C)/0003908/2021	STATE OF ODISHA SANAT KUMAR BAIDYA	SUBHANKAR ROUT	//
		VS	VS	0
203	WP(C)/0003909/2021	STATE OF ODISHA JHARI DEI @ MALIK	KSHIROD KUMAR PAHIL	//
		VS	VS	0
204	WP(C)/0003910/2021	STATE OF ODISHA THE COMMNR. LR AND S, ODISHA	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	WP(C)/0003911/2021	STATE OF ODISHA LOKESH PATRO VS	SANGRAMJEET SENAPATI VS	// // 0
206	WP(C)/0003912/2021	STATE OF ODISHA BUDHI BEWA VS	GOPINATH MISHRA VS	// // 0
207	WP(C)/0003913/2021	STATE OF ODISHA INTERNATIONAL HUMAN RIGHTS COUNCIL VS	SOMADARSAN MOHANTY VS	// // 0
208	WP(C)/0003914/2021	STATE OF ODISHA PRAFULLA KUMAR SAHU VS	ASHIS KUMAR MISHRA VS	// // 0
209	WP(C)/0003915/2021	STATE OF ODISHA RAJIB LOCHAN PARIDA VS	SUKANTA KUMAR MISHRA VS	// // 0
210	WP(C)/0003916/2021	STATE OF ODISHA SAROJ KUMAR DASH VS	SUKANTA KUMAR MISHRA VS	// // 0
211	WP(C)/0003917/2021	STATE OF ODISHA SANTILATA MAHARATHI VS	ASHOK KU. MOHANTY VS	// // 0
212	WP(C)/0003918/2021	REGISTRAR, COOPERATIVE SOCIETIES KABIBARA SINGHA VS	PRASANTA KUMAR NANDA VS	// // 0
213	WP(C)/0003919/2021	STATE OF ODISHA JAHARLAL MAHANTA VS	SUBHANKAR ROUT VS	// // 0
214	WP(C)/0003920/2021	STATE OF ODISHA KAMINI MALLICK VS	BADRINARAYAN PANDA VS	// // 0
215	WP(C)/0003921/2021	COLLECTOR, JAIPUR ABANI RANJAN PRADHAN VS	SUSHANTA KUMAR MISHRA VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0003922/2021	SUA MALLICK VS COLLECTOR, JAIPUR	BADRINARAYAN PANDA VS	// 0 //
217	WP(C)/0003923/2021	DHARANIDHAR BARIK VS STATE OF ODISHA	KSHIRODA KUMAR ROUT VS	// 0 //
218	WP(C)/0003924/2021	KUMURA MALLICK VS COLLECTOR, JAIPUR	BADRINARAYAN PANDA VS	// 0 //
219	WP(C)/0003925/2021	RAJA MALLICK VS COLLECTOR, JAIPUR	BADRINARAYAN PANDA VS	// 0 //
220	WP(C)/0003926/2021	ANANDA KUMAR BEHERA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
221	WP(C)/0003927/2021	ANKURA MALLICK VS COLLECTOR, JAIPUR	BADRINARAYAN PANDA VS	// 0 //
222	WP(C)/0003928/2021	NARESH CHANDRA MOHANTY VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
223	WP(C)/0003929/2021	GOLAKHA MALLICK VS COLLECTOR, JAIPUR	BADRINARAYAN PANDA VS	// 0 //
224	WP(C)/0003930/2021	NILAMANI MALLICK VS COLLECTOR, JAIPUR	BADRINARAYAN PANDA VS	// 0 //
225	WP(C)/0003931/2021	PRASANTA KUMAR DWIVEDY VS STATE OF ODISHA	SAROJ KUMAR JEE VS	// 0 //
226	WP(C)/0003932/2021	NIRANJAN PATRO VS STATE OF ODISHA	SAROJ KUMAR JEE VS	// 0 //
227	WP(C)/0003933/2021	SAROJ KUMAR RAY	SAROJ KUMAR JEE	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0003934/2021	RANKANIDHI BALIARSINGH	PURUSOTTAM CHULI	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0003935/2021	SASMITA SAHOO	PURUSOTTAM CHULI	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0003936/2021	MALATI NAYAK	BANSHIDHAR BAUG	//
		VS	VS	0
		TAHASILDAR, SADAR, CUTTACK		//
231	WP(C)/0003937/2021	KARTIKA SAHU	K.C.TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0003938/2021	B.K.MINI	SAROJ RANJAN SUBUDHI	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0003939/2021	PRASANTA KU.PANDA	ARUN KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0003940/2021	SUNANDA MOHAPATRA	GOPINATH PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0003941/2021	TADIT KUMAR ROUT	ARUN KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0003942/2021	PURUSOTTAM GOUD	SATYA RANJAN PATI	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0003943/2021	DIBYAKANTA PANIGRAHI	ARUN KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0003944/2021	SARITANJALI NAYAK	MANAS CHAND	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	WP(C)/0003945/2021	STATE OF ODISHA BISHNU CHARAN NAYAK VS	DINABANDHU NAYAK VS	// // 0
240	WP(C)/0003946/2021	THE COMMNR., C AND S, ODISHA BAPITA NAIK VS	GOPALKRUSHNA MOHANTY VS	// // 0
241	WP(C)/0003947/2021	STATE OF ODISHA BALARAM SAHOO VS	DAYANANDA MOHAPATRA VS	// // 0
242	WP(C)/0003948/2021	COMMNR.OF ENDOWMENT, ODISHA ASWINI KUMAR SAMANTARAY VS	GOPALKRUSHNA MOHANTY VS	// // 0
243	WP(C)/0003949/2021	STATE OF ODISHA SUDAM PRADHAN VS	KABIR KUMAR JENA VS	// // 0
244	WP(C)/0003950/2021	STATE OF ODISHA SUDHANSU SEKHAR DALAI VS	GOPALKRUSHNA MOHANTY VS	// // 0
245	WP(C)/0003951/2021	STATE OF ODISHA PRIYABRATA KHUNTIA VS	SAMARENDRA MOHANTY VS	// // 0
246	WP(C)/0003952/2021	COMMNR.CUM SECRETARY TO GOVT.OF ODISHA BIBHUTI BHUSAN DASH VS	GOPALKRUSHNA MOHANTY VS	// // 0
247	WP(C)/0003953/2021	STATE OF ODISHA SRINIBAS GHATURARY VS	GOPALKRUSHNA MOHANTY VS	// // 0
248	WP(C)/0003954/2021	STATE OF ODISHA KUNI SAMAL VS	SAMARENDRA MOHANTY VS	// // 0
249	WP(C)/0003955/2021	THE STATE OF ODISHA BHAGYADHAR PRUSTY VS	SANTOSH KUMAR SWAIN VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	WP(C)/0003956/2021	RADHAMANI SENAPATI VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	// 0 //
251	WP(C)/0003957/2021	M/S.LAXMINARAYAN TRANSPORT VS PRINCIPAL COMMNR.,GST AND CENTRAL EXCISE	PAMI RATH VS	// 0 //
252	WP(C)/0003958/2021	SHIBA SANKAR MAHARANA VS STATE OF ODISHA	GOPALKRUSHNA MOHANTY VS	// 0 //
253	WP(C)/0003959/2021	PRIYABRATA JENA VS STATE OF ODISHA	GOPALKRUSHNA MOHANTY VS	// 0 //
254	WP(C)/0003960/2021	STATE TRANSPORT EMPLOYEES FEDERATION VS PRINCIPAL SECRETARY TO GOVT.COMMERCE AND TRANSPORT DEPT.	GOPAL PRASAD JENA VS	// 0 //
255	WP(C)/0003961/2021	SAI OM TOURS AND TRANSPORT PVT. LTD. VS STATE OF ODISHA	NARESH CH. JENA VS	// 0 //
256	WP(C)/0003962/2021	EE (ELECTRICAL) RAJGANGPUR VS APPELLATE AUTHORITY, ROURKELA	PRASANTA KUMAR TRIPATHY VS	// 0 //
257	WP(C)/0003963/2021	SATYAPRIYA SAMANTARAY VS STATE OF ODISHA	PRAFULLA LUMAR MOHAPATRA VS	// 0 //
258	WP(C)/0003964/2021	RABINDRA KUMAR ROUT VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
259	WP(C)/0003965/2021	JAGANNATH SATPATHY VS PRINCIPAL SECRETARY, FOREST ENVIRONMENT DEPT.	RAJIB LOCHAN PATTNAIK VS	// 0 //
260	WP(C)/0003966/2021	CHAKRADHAR RAJU VS THE STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	// 0 //
261	WP(C)/0003967/2021	KUMKUMITA NAYAK	G.CHAITANYA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0003968/2021	PURNA CHANDRA MANNA	B.B.SWAIN	//
		VS	VS	0
		UNION OF INDIA		//
263	WP(C)/0003969/2021	HIMANSHU MEHER	S.D.DAS	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0003970/2021	BIJAYA KUMAR DAS	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0003971/2021	SANYASI KADRAKA	PANCHANAN PANIGRAHI	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0003972/2021	GOPABANDHU ROUT	PANCHANAN PANIGRAHI	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0003973/2021	NESCO UTILITY	PRASANTA KUMAR TRIPATHY	//
		VS	VS	0
		THE SECY., ODISHA HUMAN RIGHTS COMMISSION		//
268	WP(C)/0003974/2021	RAMESH CHANDRA RANA	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0003975/2021	PRATIVA NAYAK	SUSANTA KUMAR DASH	//
		VS	VS	0
		THE STATE OF ODISHA		//
270	WP(C)/0003976/2021	ARDU SANYASI	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0003977/2021	CHANDAN KUMAR MALLIK	NIRANJAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0003978/2021	RAMA KRISHNA PADHY	DURGESH NARAYAN RATH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	WP(C)/0003979/2021	STATE OF ODISHA DAMBARUDHAR SAHU VS	DURGESH NARAYAN RATH VS	// // 0
274	WP(C)/0003980/2021	STATE OF ODISHA MAHAMMED YAMIN VS	DURGESH NARAYAN RATH VS	// // 0
275	WP(C)/0003981/2021	STATE OF ODISHA JAGANNATH MALLICK VS	AMITAV TRIPATHY VS	// // 0
276	WP(C)/0003982/2021	STATE OF ODISHA RABINDRA CHINARA VS	DURGESH NARAYAN RATH VS	// // 0
277	WP(C)/0003983/2021	STATE OF ODISHA ANANTA GOUDA VS	DURGESH NARAYAN RATH VS	// // 0
278	WP(C)/0003984/2021	STATE OF ODISHA SISHIRA KUMAR PATRO VS	DURGESH NARAYAN RATH VS	// // 0
279	WP(C)/0003985/2021	STATE OF ODISHA RABINDRA NATH MISRA VS	DURGESH NARAYAN RATH VS	// // 0
280	WP(C)/0003986/2021	STATE OF ODISHA SAMPAD KUMAR SWAIN VS P.C.PHALGUNAN	NALINI KANTA DASH VS	// // 0
281	WP(C)/0003987/2021	STATE OF ODISHA MANORANJAN RATHA VS	DURGESH NARAYAN RATH VS	// // 0
282	WP(C)/0003988/2021	STATE OF ODISHA SANKAR PALEI VS	DURGESH NARAYAN RATH VS	// // 0
283	WP(C)/0003989/2021	STATE OF ODISHA ANIL KUMAR AGARWAL VS STATE OF ODISHA	SM. BARAKATULLAN VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WP(C)/0003990/2021	PRADEEP KUMAR PANIGRAHI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
285	WP(C)/0003991/2021	TARUBALA NANDA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
286	WP(C)/0003992/2021	SUCHITRA ROUT VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
287	WP(C)/0003993/2021	DILLIP KUMAR DORA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
288	WP(C)/0003994/2021	PRAMILA JENA VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
289	WP(C)/0003995/2021	SURENDRA MAJHI VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
290	WP(C)/0003996/2021	SAPAN KUMAR GOSWAMY VS STATE OF ODISHA	PATITAPABAN PANDA VS	// 0 //
291	WP(C)/0003997/2021	RAM CHANDRA THAMB VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
292	WP(C)/0003998/2021	KHUNTIA NIJOGA VS STATE OF ODISHA	PATITAPABAN PANDA VS	// 0 //
293	WP(C)/0003999/2021	BENUDHAR NAYAK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
294	WP(C)/0004000/2021	SANGRAM KISHOR SAHOO VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	// 0 //
295	WP(C)/0004001/2021	RAJKISHORE DORA	SAMEER KUMAR DAS	//

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		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0004002/2021	SATYAKI CHARAN ROUT	SATYABRATA MOHANTY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0004003/2021	SRIBATSA PATRA	SRIKANTA MAHUNTA	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0004004/2021	PRAMOD KUMAR MOHANTY	SATYABRATA MOHANTY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0004005/2021	SRINIBASHA PATRA	SRIKANTA MAHUNTA	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0004006/2021	JADUNATH SAHOO	SATYABRATA MOHANTY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0004007/2021	SAILABALA PATRA	SRIKANTA MAHUNTA	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0004008/2021	BIJAYANANDA SWAIN	SATYABRATA MOHANTY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0004009/2021	DAMAYANTI PATRA	SRIKANTA MAHUNTA	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0004010/2021	SAKTI PRASANNA SAMANTRAY	SATYABRATA MOHANTY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0004011/2021	GOLBADAN BISHWAL	SATYABRATA MOHANTY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0004012/2021	NIMAIN CHARAN ROUT	SRIKANTA MAHUNTA	//
		VS	VS	0

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307	WP(C)/0004013/2021	STATE OF ODISHA PRAMOD KUMAR ADHIKARI VS UNION OF INDIA	S.K.OJHA VS	// // 0 //
308	WP(C)/0004014/2021	SATYARANJAN SAHOO VS STATE OF ODISHA	RAJESH KU. CHHOTRAY VS	// 0 //
309	WP(C)/0004015/2021	ABHIPSA DASH VS BSE	BIMBISAR DASH VS	// 0 //
310	WP(C)/0004016/2021	JITENDRA KUMAR DALAI VS THE STATE OF ODISHA	SRINIBASH SATAPATHY VS	// 0 //
311	WP(C)/0004017/2021	JUGAL KISHORE BHUT VS STATE OF ODISHA	SOUBHAGYA S. DAS VS	// 0 //
312	WP(C)/0004018/2021	DEBASHIS SAHU VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
313	WP(C)/0004019/2021	SUBASH CHANDRA MALLICK VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
314	WP(C)/0004020/2021	ARJUN KUMAR DAS VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
315	WP(C)/0004021/2021	SAROJ KUMAR DASH VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
316	WP(C)/0004022/2021	CHINMAYA SWAIN VS GOVT.OF ODISHA	PRAMOD KISHORE CHAND VS	// 0 //
317	WP(C)/0004023/2021	NIRANJAN MOHAPATRA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //

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318	WP(C)/0004024/2021	SUBHENDU MISHRA VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //
319	WP(C)/0004025/2021	SHRADHANJALI SAGAR VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
320	WP(C)/0004026/2021	JAGANNATH MALLICK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
321	WP(C)/0004027/2021	MALARIA RESEARCH CENTRE PROJECT EMPLOYEES ASSOCIATION VS UNION OF INDIA	ANUP UDAYA SENAPATI VS	// 0 //
322	WP(C)/0004028/2021	JAMESWAR MISHRA VS STATE OF ODISHA	MANORANJAN KAR VS	// 0 //
323	WP(C)/0004029/2021	PRAFULLA KUMAR DAS VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
324	WP(C)/0004030/2021	AKSHAYA MOHANTY VS STATE OF ODISHA	PRASANNA KUMAR BEHERA VS	// 0 //
325	WP(C)/0004031/2021	ANANTA KUMAR PANDA VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
326	WP(C)/0004032/2021	RABINARAYAN PANDA VS STATE OF ODISHA	RANJIT SAHOO VS	// 0 //
327	WP(C)/0004033/2021	MADHUSMITA BEHERA VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
328	WP(C)/0004034/2021	AJIT SAHU VS STATE OF ODISHA	DIPANKAR ACHARYA VS	// 0 //
329	WP(C)/0004035/2021	SANTOSH KUMAR PATEL	ANUP UDAYA SENAPATI	//

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		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0004036/2021	BAIJAYANTI DEVI	ANUP UDAYA SENAPATI	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0004037/2021	SUJATA SUNDARAY	ANUP UDAYA SENAPATI	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0004038/2021	KANAK PRAVA NANDA	ANUP UDAYA SENAPATI	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0004039/2021	BIJAY KUMAR MUDULI	ANUP UDAYA SENAPATI	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0004040/2021	SHREEMATEE TRIPATHY	ANUP UDAYA SENAPATI	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0004041/2021	RAMA CHANDRA DASH	ANUP UDAYA SENAPATI	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0004042/2021	BHIMASEN SWAIN	ANUP UDAYA SENAPATI	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0004043/2021	SUBALA JENA	ANUP UDAYA SENAPATI	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0004044/2021	BAIKUNTHA BISWAL	ANUP UDAYA SENAPATI	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0004045/2021	DEBAPRASAD PANDA	ANUP UDAYA SENAPATI	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0004046/2021	BISHNU CHANDRA BEHERA	ANUP UDAYA SENAPATI	//
		VS	VS	0

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341	WP(C)/0004047/2021	STATE OF ODISHA BAURI BANDHU PAIKARAY VS	ANUP UDAYA SENAPATI VS	// // 0
342	WP(C)/0004048/2021	STATE OF ODISHA PRASANNA BISWAL VS	ANUP UDAYA SENAPATI VS	// // 0
343	WP(C)/0004049/2021	STATE OF ODISHA PRANATI CHHOTARAY VS	ANUP UDAYA SENAPATI VS	// // 0
344	WP(C)/0004050/2021	STATE OF ODISHA AJIT KUMAR NAIK VS	ANUP UDAYA SENAPATI VS	// // 0
345	WP(C)/0004051/2021	STATE OF ODISHA SHIVSHANKAR PRESSPACKS VS	ASHOK SAMAL VS	// // 0
346	WP(C)/0004052/2021	UNION OF INDIA BHARAT CHANDRA BHUYAN VS	GOKULANANDA PADHI VS	// // 0
347	WP(C)/0004053/2021	STATE OF ODISHA AJAY KUMAR SARANGI VS	AUROVINDA MOHANTY VS	// // 0
348	WP(C)/0004054/2021	STATE OF ODISHA PRAKASH KUMAR MISHRA VS	AUROVINDA MOHANTY VS	// // 0
349	WP(C)/0004055/2021	STATE OF ODISHA NISHA K.S @ NISHA KUNNATH SUKUMAR VS	SUKANTA KUMAR DALAI VS	// // 0
350	WP(C)/0004056/2021	STATE OF ODISHA KSHIROD KUMAR PATI VS	SAILABALA JENA VS	// // 0
351	WP(C)/0004057/2021	STATE OF ODISHA HDFC LIFE INSURANCE COMPANY LTD. VS RANJEETA@RANJITA SAHOO	ANUPAM DASH VS	// // 0 //

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352	WP(C)/0004058/2021	ROURKELA ISPAT KARMACHARI SANGHA VS UNION OF INDIA	J.R.DASH VS	// 0 //
353	WP(C)/0004059/2021	GANGADHAR MALLICK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
354	WP(C)/0004060/2021	AJAYA KUMAR MISHRA VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	// 0 //
355	WP(C)/0004061/2021	PURNA CHANDRA RATH VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
356	WP(C)/0004062/2021	TAPAS KUMAR MARDARAJ VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
357	WP(C)/0004063/2021	SNEHALATA DASH VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
358	WP(C)/0004064/2021	PADMALOCHAN NAYAK VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
359	WP(C)/0004065/2021	RABINDRA KU. PARHI VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
360	WP(C)/0004066/2021	BHARAT CHARAN NAYAK VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
361	WP(C)/0004067/2021	DEEPAK PRUSTY VS R.T.O., CUTTACK	ABHAYA KUMAR BEHERA VS	// 0 //
362	WP(C)/0004068/2021	PREMIER PREMISES APARTMENT ASSOCIATION VS STATE OF ODISHA	DEEPAK PRUSTY VS	// 0 //
363	WP(C)/0004069/2021	MANOJ KUMAR BEHERA	UPENDRA KUMAR SAMAL	//

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		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0004070/2021	HOTEL JASMINE	Braja Mohan Sarangi	//
		VS	VS	0
		SUB DIVISIONAL OFFICER, TATA POWER LTD.		//
365	WP(C)/0004071/2021	JITU BARAL	PANCHANAN PANIGRAHI	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0004072/2021	SRI SRI SUBHYALAXMI CROSSING BAZAR BY MIRASUNSL/ENGLA		//
		VS	VS	0
		COLLECTOR, KENDRAPARA		//
367	WP(C)/0004073/2021	DILLIP KUMAR NAYAK	NIRANJAN LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0004074/2021	RABI NARAYAN SAHOO	NIRANJAN LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0004075/2021	KASHINATH SAMANTARA	NIRANJAN LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0004076/2021	EE(ELECTRICAL), RAJGANGPUR	PRASANTA KUMAR TRIPATHY	//
		VS	VS	0
		APPELLATE AUTHORITY, ROURKELA		//
371	WP(C)/0004077/2021	STATE OF ODISHA	SENIOR STANDING COUNSEL,(S AND ME)	//
		VS	VS	0
		UMA CHARAN SAHU		//
372	WP(C)/0004078/2021	DAMBURUDHAR KHILLO	SEVATI SOREN	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0004079/2021	RABINDRA KUMAR GOCHHAYAT	BUDHADEV ROURTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0004080/2021	BAIDEHI PANI	SUBHADUTTA ROURTRAY	//
		VS	VS	0

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375	WP(C)/0004081/2021	STATE OF ODISHA RUKMANI GIRI VS COLLECTOR, BALASORE	PRAVASH CHANDRA JENA VS	// // 0 //
376	WP(C)/0004082/2021	MAGDALI KERKETA VS GENERAL MANAGER, WESCO UTILITY, BURLA	SHASHI BHUSAN JENA VS	// 0 //
377	WP(C)/0004083/2021	JATINDRA NARAYAN BIR VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
378	WP(C)/0004084/2021	BIJAY KRUSHNA DAS VS SHRI JAGANNATH TEMPLE MANAGING COMMITTEE,PURI	ASHOK KUMAR MOHAPATRA-1 VS	// 0 //
379	WP(C)/0004085/2021	BIPIN BIHARI DASH VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
380	WP(C)/0004086/2021	RUNI NAYAK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
381	WP(C)/0004087/2021	BISHNUPRIYA DAS VS SHRI JAGANNATH TEMPLE MANAGING COMMITTEE,PURI	ASHOK KUMAR MOHAPATRA-1 VS	// 0 //
382	WP(C)/0004088/2021	ANUSUYA BAL VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
383	WP(C)/0004089/2021	STATE OF ODISHA VS BHAKTA CHARAN PADHAN	SENIOR STANDING COUNSEL(S AND ME) VS	// 0 //
384	WP(C)/0004090/2021	PRAMOD KUMAR SAHOO VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
385	WPCRL/0000018/2021	RATNAKAR JUANGA VS STATE OF ODISHA	DURGA PRASAD DHAL VS	//0 0 //

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386	ABLAPL/0001362/2021	KALIA PANLGRAHI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	//0 () //
387	ABLAPL/0001363/2021	BIJUT KUMAR LIMMA @ BIDHYUT LIMA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	SERANGO /1 /2021 () //
388	ABLAPL/0001364/2021	RAJESH KUMAR MALLICK VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	MANGALPUR /232 /2017 () //
389	ABLAPL/0001365/2021	MUKTIKANTA MALIK VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	TIHIDI /185 /2019 () //
390	ABLAPL/0001366/2021	BISWARANJAN MOHAPATRA VS STATE OF ODISHA	BASANTA KUMAR BARAL VS	MARINE CHUDAMANI /11 /2021 () //
391	ABLAPL/0001367/2021	KALIA PANLGRAHI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	//0 () //
392	ABLAPL/0001368/2021	NIRMAL CHANDRA DASH VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BANIGOCHA /3 /2021 () //
393	ABLAPL/0001369/2021	DHOBASWAIN VS STATE OF ODISHA	B.K.NAYAK (3) VS	SARANAKUL /53 /2008 () //
394	ABLAPL/0001370/2021	JAGAN DEHURY VS STATE OF ODISHA	PRADEEP KUMAR PANDA VS	ANGUL TOWN /28 /2021 () //
395	ABLAPL/0001371/2021	MANOJ BEHERA VS STATE OF ODISHA	ADITI HOTA VS	TALCHER TOWN /29 /2021 () //
396	ABLAPL/0001372/2021	KALIA @ KALUSWAIN VS STATE OF ODISHA	NETRANANDA BISWAL VS	JODAPADAR /22 /2021 () //
397	ABLAPL/0001373/2021	DIPAK KUMAR PRADHAN	SURYAKANTA DWIBEDI	TALASARI MARINE /76 /2020

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		VS	VS	()
		STATE OF ODISHA		//
398	ABLAPL/0001374/2021	SASANKA SEKHAR PATTANAYAK @ SASANKA SEKHAR PATTANAYAK	SASHANKA PATTANAYAK	GANGAPUR (ASKA) /24 /2021
		VS	VS	()
		STATE OF ODISHA		//
399	ABLAPL/0001375/2021	SONTOSH MANDAL	BIBHUDANANDA MOHAPATRA	BADAGADA /272 /2019
		VS	VS	()
		STATE OF ODISHA		//
400	ABLAPL/0001376/2021	BIKASH KUMAR SAHOO	MANOJ KUMAR MALLICK	AUL /27 /2021
		VS	VS	()
		STATE OF ODISHA		//
401	ABLAPL/0001377/2021	RANJIT PRADHAN	ANIL KUMAR DALAI	PIPLI /230 /2020
		VS	VS	()
		STATE OF ODISHA		//
402	ABLAPL/0001378/2021	PRAKASH DAS	DIPTENDU SUNDAR RAY	BAISINGA /18 /2018
		VS	VS	()
		STATE OF ODISHA		//
403	ABLAPL/0001379/2021	AKSHAYA KUMAR PRADHAN	PABITRA KUMAR NAYAK	UDITNAGAR /18 /2021
		VS	VS	()
		STATE OF ODISHA		//
404	ABLAPL/0001380/2021	MARATI SWAIN	BISHNU PRASAD PRADHAN	BHANJANAGAR /20 /2021
		VS	VS	()
		STATE OF ODISHA		//
405	ABLAPL/0001381/2021	MANOJ KUMAR DUTTA	UNMESH CHANDRA JENA	BHADRAK TOWN /34 /2021
		VS	VS	()
		STATE OF ODISHA		//
406	ABLAPL/0001382/2021	DEBESH PATTANAİK	ARJUNA CHARANA BEHERA	MAHILA P.S. BUXIBAZAR /4 /2020
		VS	VS	()
		STATE OF ODISHA		//
407	ABLAPL/0001383/2021	SURA MALLİK @ SURESH MALLİK	DEEPAK KU SAHOO	PATTAMUNDAI /30 /2021
		VS	VS	()
		STATE OF ODISHA		//
408	ABLAPL/0001384/2021	BISHNU PRIYA NAHAK	JUGALA KISHORE PANDA	DELANGA /72 /2017
		VS	VS	()

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409	ABLAPL/0001385/2021	STATE OF ODISHA PRASHANTA KUMAR MISHRA VS	PRABIR KUMAR RAY VS	// SIMULIA /11 /2021 ()
410	ABLAPL/0001386/2021	STATE OF ODISHA JAGAJIT SAHOO @ JAGJAT SAHOO @ BABU VS	SATYABRATA DASH VS	// JAJPUR ROAD /29 /2021 ()
411	ABLAPL/0001387/2021	STATE OF ODISHA BIJYAN SWAIN VS	DEEPAK KUMAR SAHOO VS	// MARSHAGHAI /28 /2021 ()
412	ABLAPL/0001388/2021	STATE OF ODISHA SAROJ KUMAR RAY VS	AMULYA RATNA PANDA VS	// SAHADEV KHUNTA /352 /2020 ()
413	ABLAPL/0001389/2021	STATE OF ODISHA ASHOK KUMAR PRADHAN VS	AMULYA RATNA PANDA VS	// BHANJANAGAR /11 /2021 ()
414	ABLAPL/0001390/2021	STATE OF ODISHA CHINTU MAJHI VS	AMULYA RATNA PANDA VS	// NADANAKANAN P.S. /6 /2021 ()
415	ABLAPL/0001391/2021	STATE OF ODISHA RAMA CHANDRA PAL VS	ASHUTOSH PATTANAİK VS	// MAHILA (BERHAMPUR) /140 /2020 ()
416	ABLAPL/0001392/2021	STATE OF ODISHA AMIYA RANJAN MUDULI VS	SAMARENDRA MOHANTY VS	// TIRTOL /3 /2021 ()
417	ABLAPL/0001393/2021	STATE OF ODISHA BHAGIRATH MANDAL VS	SOMANATH SATAPATHY VS	// ERASAMA /16 /2021 ()
418	ABLAPL/0001394/2021	STATE OF ODISHA DIPU PARIDA VS	BHAGABAT PRASAD RATH VS	// MANCHESWAR P.S. /8 /2021 ()
419	ABLAPL/0001395/2021	STATE OF ODISHA SAMBHU SANKAR SWAIN VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	// MALKANGIRI /7 /2021 () //

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420	ABLAPL/0001396/2021	BISHNU PRIYA NAHAK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	DELANGA /39 /2017 () //
421	ABLAPL/0001397/2021	GOBARDHAN NAYAK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	GONDIA /157 /2018 () //
422	ABLAPL/0001398/2021	NANDINI BEHERA VS STATE OF ODISHA	BIJAYA KUMAR PARIDA VS	Dhamara Police Station /13 /2021 () //
423	ABLAPL/0001399/2021	PRABASI NAYAK @ PARABASI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GOLANTHARA (BERHAMPUR) /21 /2021 () //
424	ABLAPL/0001400/2021	DEBENDRA BHOI VS STATE OF ODISHA	B.K.PANDA VS	CUTTACK SADAR /64 /2021 () //
425	ABLAPL/0001401/2021	SUDHAKAR PATTAJOSHI VS STATE OF ODISHA	JAYADEBA BEHERA VS	RANPUR /52 /2020 () //
426	ABLAPL/0001402/2021	MURALIDHAR SAHU @ SAHOO VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /5 /2021 () //
427	ABLAPL/0001403/2021	LIPIKA MOHANTY @ CHINMAYEE MOHANTY VS STATE OF ODISHA	JAYAKESHAV MOHANTY @ CHINMAYEE MOHANTY VS	TIRTOL /88 /2019 () //
428	ABLAPL/0001404/2021	SUVASIS @ SUBHASISH ROUT VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KAMAKHYANAGAR /374 /2020 () //
429	ABLAPL/0001405/2021	SANTOSH SAHOO @ SANTOSH KUMAR SAHOO VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHUBAN /35 /2021 () //
430	ABLAPL/0001406/2021	SIBA DAS @ SIBAPRASAD DAS VS STATE OF ODISHA	DEEPAK KUMAR DAS VS	KONARK /2 /2021 () //
431	ABLAPL/0001407/2021	TAPAS RANJAN MOHANTY	P.R.MISHRA	BHADRAK TOWN /227 /2018

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FILING REPORT AS ON :01/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
432	ABLAPL/0001408/2021	SUSANTA ROUT	JAYAKRISHNA MOHAPATRA	MARINE KASIA /6 /2021
		VS	VS	()
		STATE OF ODISHA		//
433	ABLAPL/0001409/2021	BHARAT CHANDRA @ KUMAR BISWAL	PRAVAT RANJAN SUTAR	AUL /209 /2019
		VS	VS	()
		STATE OF ODISHA		//
434	ABLAPL/0001410/2021	SOBHABATI MAHANANDIA	UMAKANTA BARIK	K.SINGHPUR /191 /2020
		VS	VS	()
		STATE OF ODISHA		//
435	ABLAPL/0001411/2021	GARJAN SAHOO	JAGABANDHU SAHU	JAGDALPUR /161 /2020
		VS	VS	()
		STATE OF ODISHA		//
436	ABLAPL/0001412/2021	RUSHI PRASAD NAHAK	JUGALA KISHORE PANDA	DELANGA /70 /2017
		VS	VS	()
		STATE OF ODISHA		//
437	ABLAPL/0001413/2021	KUMARI SASIREKHA MAHARANA @ SASHIREKHA MAHARANA	KUMADEBA BEHERA	BANAPUR P.S. /18 /2021
		VS	VS	()
		STATE OF ODISHA		//
438	ABLAPL/0001414/2021	CHITTARANJAN SWAIN	PRADEEP KUMAR PARIDA	TOMANDO /20 /2021
		VS	VS	()
		STATE OF ODISHA		//
439	ABLAPL/0001415/2021	GHANASHYAMA NAYAK	JAYADEBA BEHERA	NAYAGARH /214 /2020
		VS	VS	()
		STATE OF ODISHA		//
440	ABLAPL/0001416/2021	TULU @ SANJEEN CHHATRIA	DEBARAJ MOHANTY	SONEPUR /13 /2021
		VS	VS	()
		STATE OF ODISHA		//
441	ABLAPL/0001417/2021	MANAS RANJAN MOHANTY	MANAS RANJAN DHAL	MAHILA P.S. BUXIBAZAR /104 /2020
		VS	VS	()
		STATE OF ODISHA		//
442	ABLAPL/0001418/2021	JIHIT MOHARIA	ARIJEET MISHRA	BORIGUMMA /144 /2020
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
443	ABLAPL/0001419/2021	STATE OF ODISHA CHITARANJAN SAHU @ PINKU SAHU VS	JYOTIRMAYA SAHOO VS	// KHALLIKOTE /19 /2021 ()
444	ABLAPL/0001420/2021	STATE OF ODISHA AMULYA GAUDA VS	SUKANTA KUMAR DALAI VS	// VIGILANCE PS (BERHAMPUR) /59 /2017 ()
445	ABLAPL/0001421/2021	STATE OF ODISHA(VIG.) BIGHNARAJ JENA VS	SUKANTA KUMAR DALAI VS	// DHARMASALA /337 /2020 ()
446	ABLAPL/0001422/2021	STATE OF ODISHA PATITAPABAN SHANTI VS	BIDYADHAR MANASINGH VS	// BARI /16 /2021 ()
447	ABLAPL/0001423/2021	STATE OF ODISHA MANAS KUMAR ROUT @ MANASHA VS	RAJENDRA NARAYAN ROUT VS	// BONTH /109 /2019 ()
448	ABLAPL/0001424/2021	STATE OF ODISHA NANDA BALIARSINGH @ SUDHIR KUMAR BALSINGH VS	SUKANTA KUMAR DALAI VS	// JATNI P.S. /40 /2021 ()
449	ABLAPL/0001425/2021	STATE OF ODISHA BIJAYANI PRIYADASHINI MOHANTY VS	BIBHU PRASAD DAS VS	// / /0 ()
450	ABLAPL/0001426/2021	STATE OF ODISHA(VIG.) PARBATI BIBHAR VS	GHANASHYAM DASH VS	// BISSAMCUTTACK /9 /2021 ()
451	ABLAPL/0001427/2021	STATE OF ODISHA RUAI @ AMBE SARAKA VS	GHANASHYAM DASH VS	// BISSAMCUTTACK /148 /2020 ()
452	ABLAPL/0001428/2021	STATE OF ODISHA SHANAT KUMAR DUDUKA VS	BIJAYA KUMAR RAGADA VS	// BUDEN /8 /2021 ()
453	ABLAPL/0001429/2021	STATE OF ODISHA DEBASISH ROUT @ KALIA VS	BIDYALOK MOHAPATRA VS	// GURUDIJHATIA /3 /2021 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
454	ABLAPL/0001430/2021	BULU BHOI @ BULU DAS @ BAGULA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	CUTTACK SADAR /55 /2021 () //
455	ABLAPL/0001431/2021	CHIKU @ CHIKU BISWAL @ SUBRAT @ SUBRAT KUMAR BISWAL VS STATE OF ODISHA	ARUN KUMAR BISWAL VS	SAHID NAGAR P.S. /32 /2021 () //
456	ABLAPL/0001432/2021	CHAITANYA NAIK VS STATE OF ODISHA	LAXMI NARAYAN RAYATSINGH VS	BALIMI /12 /2021 () //
457	ABLAPL/0001433/2021	PRAVATI MAHARANA VS STATE OF ODISHA	ARIJEET MISHRA VS	FATEGARH /4 /2021 () //
458	ABLAPL/0001434/2021	RAHILA SUAB VS STATE OF ODISHA	ABHISEK AGARWAL VS	/ /0 () //
459	ABLAPL/0001435/2021	SURESH @ SUSANTA KUMAR SWAIN VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	TOMANDO /82 /2020 () //
460	ABLAPL/0001436/2021	SAILABASINI BEDI VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	MAHILA PS SAMBALPUR /2 /2021 () //
461	ABLAPL/0001437/2021	MINA SAHU VS STATE OF ODISHA	S.S.RAY (2) VS	JARADA /186 /2019 () //
462	ABLAPL/0001438/2021	K. SUSANTA KUMAR PATRA VS STATE OF ODISHA	S.S.RAY (2) VS	GRAM GANJAM /17 /2021 () //
463	ABLAPL/0001439/2021	ABHIRAM GOCHHAYAT VS STATE OF ODISHA	MD. RIAZ VS	/ /0 () //
464	ABLAPL/0001440/2021	SK. RAHUL @ SABIR VS STATE OF ODISHA	SUSHANTA KUMAR SAMANTARAY VS	LALBAG /21 /2021 () //
465	ABLAPL/0001441/2021	BIPLAB PRAKASH MOHANTY	BIBHU PRASAD DAS	/ /0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
466	ABLAPL/0001442/2021	STATE OF ODISHA(VIG.) BIDYADHAR SWAIN	SANJIB KUMAR BHANJADEO	// JANKIA P.S. /14 /2021
		VS	VS	()
467	ABLAPL/0001443/2021	STATE OF ODISHA DILLIP KUMAR NAYAK @ DILLIP NAYAK	ARIJEET MISHRA	// JEYPORE TOWN /22 /2021
		VS	VS	()
468	ABLAPL/0001444/2021	STATE OF ODISHA SRINIBASH PADHY	SATYABRATA MOHANTY (1)	// INFOCITY PS /274 /2019
		VS	VS	()
469	ABLAPL/0001445/2021	STATE OF ODISHA HUSSAINI LOKHANDWALA	DURGA PRASAD DHAL	// BANHARPALI /5 /2021
		VS	VS	()
470	ABLAPL/0001446/2021	STATE OF ODISHA BISWAJEET MOHAPATRA	SATYABRATA MOHANTY (1)	// INFOCITY PS /274 /2019
		VS	VS	()
471	ABLAPL/0001447/2021	STATE OF ODISHA MD. SHARUKH KHAN @ MD. SHARUK	DHIRENDRA KUMAR MOHAPATRA	// KINJIRKELA /5 /2021
		VS	VS	()
472	ABLAPL/0001448/2021	STATE OF ODISHA RAKESH KUMAR DAS	UDIT RANJAN JENA	// KHANTAPADA /33 /2021
		VS	VS	()
473	ABLAPL/0001449/2021	STATE OF ODISHA BHARATI LENKA	UDIT RANJAN JENA	// KHANTAPADA /33 /2021
		VS	VS	()
474	ABLAPL/0001450/2021	STATE OF ODISHA GOPAL PRASAD BEHERA	UDIT RANJAN JENA	// BALASORE VIGILANCE /38 /2020
		VS	VS	()
475	ABLAPL/0001451/2021	STATE OF ODISHA(VIG.) SANJAY AGARWAL	SANJEEV SAGAR	// KHANDAGIRI P.S. /113 /2020
		VS	VS	()
476	ABLAPL/0001452/2021	STATE OF ODISHA SHUBHAKAM HOTA	SURENDRA NATH KAR	// SALIPUR /17 /2021
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
477	ABLAPL/0001453/2021	STATE OF ODISHA ARUN @ ARUN NAIK VS	RONIT GHOSH VS	// TALCHER TOWN /19 /2021 ()
478	ABLAPL/0001454/2021	STATE OF ODISHA PRAMOD KUMAR DASH VS	JITENDRA SAMANTARAY VS	// BALIANTA P.S. /20 /2021 ()
479	ABLAPL/0001455/2021	STATE OF ODISHA ARUN @ ARUN NAIK VS	RONIT GHOSH VS	// TALCHER TOWN /20 /2021 ()
480	ABLAPL/0001456/2021	STATE OF ODISHA MANAS RANJAN NAYAK VS	SIDDHARTHA GOUTAM DAS VS	// / /0 ()
481	ABLAPL/0001457/2021	STATE OF ODISHA SITARAM MAHALIK VS	SATYA NARAYAN MISHRA (4) VS	// BASUDEVPUR /23 /2021 ()
482	ABLAPL/0001458/2021	STATE OF ODISHA DURYODHAN BEHERA VS	C.KASTURI VS	// MAHILA (BERHAMPUR) /12 /2021 ()
483	ABLAPL/0001459/2021	STATE OF ODISHA KUNU LAKHUA @ KRUSHNA CHANDRA LAKHUA VS	BIBAR BIBAR VS	// PLANTSITE /20 /2021 ()
484	ABLAPL/0001460/2021	STATE OF ODISHA BISHNU PRIYA NAHAK VS	JUGALA KISHORE PANDA VS	// DELANGA /250 /2017 ()
485	ABLAPL/0001461/2021	STATE OF ODISHA MINARAVA DAS VS	R.N.BISWAL VS	// JHIRPANI P.S. /4 /2021 ()
486	ABLAPL/0001462/2021	STATE OF ODISHA DIPAK @ DIPAK RANJAN DAS VS	MANORANJAN MISHRA VS	// PATTAMUNDAI /25 /2021 ()
487	ABLAPL/0001463/2021	STATE OF ODISHA AJAY KUMAR JENA VS STATE OF ODISHA	R.N.BISWAL VS	// JHIRPANI P.S. /4 /2021 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
488	ABLAPL/0001464/2021	SK. GOLAM HOSSAIN VS STATE OF ODISHA	RAJENDRA MUMAR DASH VS	MARINE KASIA /5 /2021 () //
489	ABLAPL/0001465/2021	BHAGIRATHI DAS VS STATE OF ODISHA	R.N.BISWAL VS	JHIRPANI P.S. /4 /2021 () //
490	ABLAPL/0001466/2021	RAMAKANTA @ RAMANATH DAS VS STATE OF ODISHA	BIPIN KUMAR CHOUDHURY VS	KENDRAPARA /7 /2021 () //
491	ABLAPL/0001467/2021	SUSANTA KUMAR BEHERA VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	REMUNA /165 /2020 () //
492	ABLAPL/0001468/2021	UPENDRA MAJHI VS STATE OF ODISHA	AMBUJA KUMAR DAS VS	BALASORE TOWN /229 /2020 () //
493	ABLAPL/0001469/2021	BASANTA KUMAR MOHANTY VS STATE OF ODISHA(VIG.)	BIBHU PRASAD DAS VS	//0 () //
494	ABLAPL/0001470/2021	SANATAN BEHERA VS STATE OF ODISHA	J.N.PANDA VS	NARASINGHPUR /14 /2021 () //
495	ABLAPL/0001471/2021	SWARUP KUMAR MOHANTY VS STATE OF ODISHA	CHANDRALEKHA RAY VS	//0 () //
496	WPC(OAC)/0000664/2016	RAM CHANDRA PANDA VS SECRETARY, DEPT. OF INDUSTRIES, ODISHA	SANJIB MOHANTY VS	// () //
497	WPC(OAC)/0001454/2015	ISWAR CHANDRA SAHOO VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// () //
498	WPC(OAC)/0001530/2017	ABHIMANYU BEHERA VS STATE OF ODISHA	ULLASH CHANDRA MOHANTY VS	// () //
499	WPC(OAC)/0002514/2017	Dr. Buddhadev Dey	SANTOSH KUMAR SWAIN	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
500	WPC(OAC)/0002877/2017	COMMISSIONER-CUM-SECRETARY, HEALTH AND FAMILY WELFARE DEPT. MANJUSHREE SHUKLA	SANTOSH KUMAR NANDA	//
		VS	VS	0
501	WPC(OAC)/0003591/2017	COMMISSIONER-CUM-SECRETARY, SCHOOL AND MASS EDUCATION DEPT. PRATIVA BARIKI	SIDHESWAR MALLIK	//
		VS	VS	0
502	CONTC(CPC)/0000289/2017	STATE OF ODISHA ABHIMANYU BEHERA	ULLASH CHANDRA MOHANTY	//
		VS	VS	0
		THE DY. DIRECTOR GENERAL, N.C.C.		//
503	CONTC(CPC)/0000307/2018	PRADIP BHO SAGAR	SANJAY KUMAR DAS	//
		VS	VS	0
		THE CHIEF ENGINEER, RURAL WORKS DEPT.		//

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MISC CASES FILED on :01/02/2021

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	2/2021 CONTC(CPC)/307/2018	PRADIP BHO SAGAR-MP	
2	11/2021 JCRLA/76/2015	SIBA NAIK-MP	MR.PULAKESH MOHANTY
3	11/2021 MATA/111/2020	GURUDUTTA MOHANTY-MP	SUSANTA KUMAR DASH
4	12/2021 CMAPL/17/2021	M/S. UTKAL ROPE WORKS-MP	ARJUNA CHARAN BEHERA
5	12/2021 JCRLA/15/2013	BANDHU ORAM-MP	
6	12/2021 RPFAM/7/2021	SUKADEV MAJHI-MP	LALITENDU BHUYAN
7	13/2021 CMAPL/18/2021	SURENDRA MOHARANA-MP	B.K.ROUTRAY
8	13/2021 RPFAM/50/2020	JAGANNATH PARIDA-MP	ARIJEET MISHRA
9	26/2021 FAO/19/2021	KALLU-MP	SAMBIT DAS
10	27/2021 FAO/20/2021	MANAGING COMMITTEE OF SASAN ALAVAR HIGH SCHOOL	ORIMA MITTA KUMAR PATTANAYAK
11	28/2021 FAO/21/2021	DR SIBA PRASAD ROUT-MP	M.PRATAP KUMAR MOHAPATRA
12	29/2021 CRLMP/203/2021	BIPIN BIHARI PATRA-MP	PRASANTA KUMAR NANDA
13	29/2021 FAO/16/2021	JITENDRA KISHORE BAGHSINGH-MP	DR.J.K.LENKA
14	29/2021 TRP(C)/27/2021	AMITA MOHAPATRA-MP	SOUBHAGYA KUMAR DASH
15	30/2021 CRLMP/566/2020	TIKI @ UMA BHOI-MP	A.PATTANAIAK
16	30/2021 FAO/17/2021	PRAJNA PARIDA-MP	DR. J.K.LENKA
17	30/2021 TRP(C)/28/2021	SASWATI DASH-MP	U.C.MISHRA
18	31/2021 FAO/18/2021	CHITTARANJAN DAS-MP	DR. J.K.LENKA
19	31/2021 TRP(C)/66/2020	ADYA PRASAD SATAPATHY-MP	GOBARDHAN PUJARI
20	32/2021 FAO/293/2020	RAGHUNATH NAG-MP	SAMBIT DAS
21	33/2021 WPC(OAC)/664/2016	RAM CHANDRA PANDA-MP	
22	34/2021 WPC(OAC)/1530/2017	ABHIMANYU BEHERA-MP	ULLASH CHANDRA MOHANTY
23	47/2021 RSA/10/2021	THE AUTHORIZED OFFICER,WESCO UTILITY-MP	PRASANTA KUMAR TRIPATHY
24	48/2021 RSA/10/2021	THE AUTHORIZED OFFICER,WESCO UTILITY-MP	PRASANTA KUMAR TRIPATHY
25	49/2021 RSA/52/2004	DHARANIDHAR SARANGI-MP	M/S.BRAJA KISHORE DAGARA
26	50/2021	MURALIDHAR MOHAPATRA-MP	M/S.BJARUNADITYA MOHAPATRA

27	RSA/480/2018 51/2021 CRLREV/40/2021	KARTIK CHANDRA DAS-MP	ANJAN KUMAR BISWAL
28	52/2021 CRLREV/40/2021	KARTIK CHANDRA DAS-MP	ANJAN KUMAR BISWAL
29	53/2021 CRLREV/40/2021	KARTIK CHANDRA DAS-MP	ANJAN KUMAR BISWAL
30	54/2021 CRLREV/42/2021	SUPRAVA SABAT-MP	SHANTIPRAKASH MOHANTY
31	55/2021 CRLREV/42/2021	SUPRAVA SABAT-MP	SHANTIPRAKASH MOHANTY
32	56/2021 CRLREV/42/2021	SUPRAVA SABAT-MP	SHANTIPRAKASH MOHANTY
33	57/2021 CRLREV/43/2021	SRITAM NAIK-MP	SUBRATA PANDA
34	60/2021 CMP/633/2018	JAYAKRUSHNA BEHERA-MP	M/S.SATYAJIT PATTNAYAK
35	61/2021 CMP/1/2021	NETRANANDA SAHOO-MP	BIJAYA KUMAR MOHANTY
36	62/2021 CMP/1/2021	NETRANANDA SAHOO-MP	BIJAYA KUMAR MOHANTY
37	68/2021 CONTC/41/2021	ANITA SAMANTARAY-MP	M/S.JYOTIRMAY GUPTA
38	69/2021 CONTC/39/2021	GEETA BAL-MP	M/S.JYOTIRMAY GUPTA
39	70/2021 CONTC/38/2021	DURGESHNANDINI MOHAPATRA-MP	M/S.JYOTIRMAY GUPTA
40	80/2021 MACA/61/2021	BINOD KUMAR BHUTIA-MP	PRADEEP KUMAR MISHRA
41	81/2021 MACA/61/2021	BINOD KUMAR BHUTIA-MP	PRADEEP KUMAR MISHRA
42	82/2021 MACA/62/2021	THE DIVISIONAL MANAGER, ORIENTAL INSURANCE CO.	HRISANTA KUMAR MAHALI HRISANTA KUMAR MAHALI
43	83/2021 MACA/63/2021	THE DIVISIONAL MANAGER, ORIENTAL INSURANCE CO.	HRISANTA KUMAR MAHALI HRISANTA KUMAR MAHALI
44	84/2021 MACA/723/2019	PRADOSH KU. BEHERA-MP	BIRANCHI NARAYAN RATH
45	85/2021 MACA/723/2019	PRADOSH KU. BEHERA-MP	BIRANCHI NARAYAN RATH
46	86/2021 MACA/64/2021	THE MANAGER(LEGAL),RELIANCE GENERAL INSURANCE	SUBRATINATH PANDY SUBRATINATH PANDY
47	87/2021 MACA/276/2020	MANAGER LEGAL,TATA AIG GENERAL INSURANCE CO.	MISGMP DUTTA MISGMP DUTTA
48	88/2021 MACA/1304/2018	DM,ORIENTAL INSURANCE CO.LTD.,BERHAMPUR-MP	G.P DUTTA
49	89/2021 MACA/1380/2017	M/S.ORIENTAL INSURANCE CO.LTD.-MP	
50	90/2021 CRLA/212/2018	JAYAPRAKASH PATI-MP	M/S.DEVASHIS PANDA
51	90/2021 MACA/745/2020	THE DIVISIONAL MANAGER M/S ORIENTAL INSURANCE	SOMNATH TIROY SOMNATH TIROY
52	91/2021 CRLA/65/2021	JOGENDRA BEHERA @ JOGI-MP	AMULYA RATNA PANDA
53	92/2021 CRLA/65/2021	JOGENDRA BEHERA @ JOGI-MP	AMULYA RATNA PANDA
54	93/2021 CRLA/65/2021	JOGENDRA BEHERA @ JOGI-MP	AMULYA RATNA PANDA
55	94/2021 CRLA/601/2015	NAYAKO MINZ-MP	
56	95/2021 CRLA/326/2016	ANJALI KANTETH-MP	MR.SAHSRANSU SOURAV
57	96/2021 CRLA/131/2014	PRADYUMNA SAHU-MP	M/S.DEBI PRASAD DHAL

58	98/2021 CRLA/587/2016	SUNIL KUMAR MOHANTY-MP	M/S.C.KASTURI
59	99/2021 CRLA/805/2018	GOBARDHAN@GOBARU BHOI-MP	NIRANJAN PANDA
60	100/2021 CRLA/195/2017	SATYABAN KANHAR-MP	MR.S.K.JOSHI
61	101/2021 CRLA/454/2016	KARTIKA GOUDA-MP	A.P.NANDA
62	118/2021 BLAPL/4440/2020	DUSMANTA KUMAR MUDULI-MP	DEEPALI MAHAPATRA
63	119/2021 BLAPL/7380/2020	TRINATH BEHERA-MP	SANTANU KUMAR SARANGI
64	120/2021 BLAPL/7778/2020	M.DANDA PATRA-MP	SIDHARTHA DAS
65	121/2021 BLAPL/6276/2020	G.KALI BABU-MP	BIBHUDANANDA MOHAPATRA
66	123/2021 BLAPL/8906/2020	TAPAN MAJHI-MP	SURYA KANTA PRADHAN
67	124/2021 BLAPL/5320/2020	HRUSIKESH BEHERA@ BIJUNA-MP	JAGRUTI BARIK
68	125/2021 BLAPL/7116/2020	SUKHLAL @ SUKHLAL GURJAR-MP	DIPTI RANJAN BHOKTA
69	126/2021 BLAPL/10770/2019	SUJAN BAKCHI-MP	NIHAR RANJAN SAHOO
70	140/2021 CRLMC/145/2021	BIJAY KUMAR NAYAK-MP	SARADA PRASANNA SARANGI
71	141/2021 CRLMC/146/2021	ANIL KUMAR DAS-MP	SUSANTA KUMAR BARAL
72	142/2021 CRLMC/148/2021	NARESH KUMAR SWAIN @ KALIA-MP	DEVASHIS PANDA
73	144/2021 CRLMC/149/2021	V. RABI NARAYAN RAJU-MP	ANUPAM DASH
74	145/2021 CRLMC/150/2021	PRATAP BIHARI-MP	JAGANNATH KAMILA
75	146/2021 CRLMC/151/2021	MITRABHANU BARIK-MP	PRANAB KUMAR SAMANTRAY
76	147/2021 CRLMC/152/2021	SUDHIR KUMAR TIYU @BIRUA-MP	B.N.MAHA PATRA
77	148/2021 CRLMC/153/2021	RATIKANTA SUTAR-MP	SUDIPTO PANDA
78	149/2021 CRLMC/153/2021	RATIKANTA SUTAR-MP	SUDIPTO PANDA
79	150/2021 CRLMC/156/2021	ANTARYAMI BADU-MP	M/S SIDHESWAR RATH
80	151/2021 CRLMC/157/2021	SUBHAM PRIYADARSHI-MP	M/S BINI MISHRA
81	152/2021 CRLMC/158/2021	SURYA PRAKASH ACHARYA-MP	M/S PRADEEP KUMAR MOHAPATRA
82	155/2021 CRLMC/576/2020	JAGULI MOHAPATRA@JAGABANDHU MOHAPATRA-MP	BASUDEV PUJARI
83	156/2021 CRLMC/3193/2016	ARSS INFRASTRUCTURE PROJECTS LTD.-MP	M/S.PABITRA KUMAR NAYAK, BIJAYA KU.SASMAL
84	157/2021 CRLMC/3614/2017	DEBADATTA MOHAPATRA-MP	M/S.DEBASIS SARANGI
85	336/2021 WA/83/2020	SITAMANI SAHU-MP	SUBHRANSU BHUSAN MOHANTY
86	337/2021 WA/389/2017	VANGADA VISWANADHAM-MP	M/S.PITAMBAR ACHARYA
87	338/2021 WA/97/2021	SULOCHANA ROUSTRAY-MP	PRAFULLA KUMAR RATH
88	339/2021 WA/98/2021	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
89	340/2021	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE

90	WA/98/2021 341/2021	STATE OF ODISHA-MP	ADDL. GOVT ADV.
91	WA/99/2021 342/2021	STATE OF ODISHA-MP	ADDL. GOVT ADV.
92	WA/99/2021 343/2021	STATE OF ODISHA-MP	ADDL. GOVT ADV.
93	WA/100/2021 344/2021	THE COLLECTOR AND DISTRICT MAGISTRATE, DHENKANAL	ADDL. GOVT. ADVOCATE)
94	WA/100/2021 345/2021	THE COLLECTOR AND DISTRICT MAGISTRATE, DHENKANAL	ADDL. GOVT. ADVOCATE)
95	WA/101/2021 346/2021	THE COLLECTOR AND DISTRICT MAGISTRATE, DHENKANAL	ADDL. GOVT. ADVOCATE)
96	WA/101/2021 347/2021	THE COLLECTOR AND DISTRICT MAGISTRATE, DHENKANAL	ADDL. GOVT. ADVOCATE)
97	WA/102/2021 348/2021	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
98	WA/102/2021 349/2021	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
99	WA/103/2021 350/2021	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
100	WA/104/2021 351/2021	STATE OF ODISHA-MP	ADDL. GOVT ADV.
101	WA/103/2021 352/2021	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
102	WA/104/2021 353/2021	STATE OF ODISHA-MP	ADDL. GOVT ADV.
103	WA/105/2021 354/2021	NIRAKAR SETHI-MP	SIDHESWAR MOHANTY
104	WA/106/2021 355/2021	STATE OF ORISSA-MP	SENIOR STANDING COUNSEL(S AND ME)
105	WA/106/2021 356/2021	STATE OF ORISSA-MP	SENIOR STANDING COUNSEL(S AND ME)
106	WA/106/2021 357/2021	STATE OF ORISSA-MP	SENIOR STANDING COUNSEL(S AND ME)
107	WA/107/2021 358/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
108	WA/106/2021 359/2021	STATE OF ORISSA-MP	SENIOR STANDING COUNSEL(S AND ME)
109	WA/107/2021 360/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
110	WA/107/2021 361/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
111	WA/107/2021 362/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
112	WA/108/2021 363/2021	BASUDEV PANDA-MP	SASWATI MOHAPATRA
113	WP(C)/6559/2015 1864/2021	HARIPAD PUHAN-MP	M/S.BHASKAR CH.PANDA
114	WP(C)/3884/2021 1865/2021	RANJAN KUMAR SAHOO-MP	A.K.PANDEY
115	WP(C)/3884/2021 1866/2021	RANJAN KUMAR SAHOO-MP	A.K.PANDEY
116	WP(C)/6559/2015 1867/2021	HARIPAD PUHAN-MP	M/S.BHASKAR CH.PANDA
117	WP(C)/6559/2015 1868/2021	HARIPAD PUHAN-MP	M/S.BHASKAR CH.PANDA
118	WP(C)/26754/2020 1869/2021	NAYAAGARH SUGAR COMPLEX LINITED-MP	S.P.SARANGI
119	WP(C)/3895/2021 1870/2021	GOUTTAM CHARAN NAYAK-MP	GYANA RANJAN SETHI
120	WP(C)/3900/2021 1871/2021	MAN MOHAN SAHU-MP	SRIKAR KUMAR RATH

121	1872/2021 WP(C)/3903/2021	GIRIDHARI NAYAK-MP	ASWINI KUMAR KARMI
122	1873/2021 WP(C)/3906/2021	JAGANNATH SRAMIKA SAMABAYA SAMITI LTD.-MP	JYOTI PATNAIK
123	1874/2021 WP(C)/36289/2020	ANUP KUMAR KANUNGO-MP	TANMAY MISHRA
124	1875/2021 WP(C)/3910/2021	SANKIRTAN BISHI-MP	MOHENDRA KUMAR MOHAPATRO
125	1876/2021 WP(C)/3911/2021	LOKESH PATRO-MP	SANGRAMJEET SENAPATI
126	1877/2021 WP(C)/31283/2020	M/S. DIVINE CONSTRUCTION-MP	PRABODHA CH. NAYAK
127	1878/2021 WP(C)/3913/2021	INTERNATIONAL HUMAN RIGHTS COUNCIL-MP	SOMADARSAN MOHANTY
128	1879/2021 WP(C)/3915/2021	RAJIB LOCHAN PARIDA-MP	SUKANTA KUMAR MISHRA
129	1880/2021 WP(C)/3920/2021	KAMINI MALLICK-MP	BADRINARAYAN PANDA
130	1881/2021 WP(C)/3922/2021	SUA MALLICK-MP	BADRINARAYAN PANDA
131	1882/2021 WP(C)/3924/2021	KUMURA MALLICK-MP	BADRINARAYAN PANDA
132	1883/2021 WP(C)/3925/2021	RAJA MALLICK-MP	BADRINARAYAN PANDA
133	1884/2021 WP(C)/3926/2021	ANANDA KUMAR BEHERA-MP	SRINIVAS MOHANTY
134	1885/2021 WP(C)/3927/2021	ANKURA MALLICK-MP	BADRINARAYAN PANDA
135	1886/2021 WP(C)/3928/2021	NARESH CHANDRA MOHANTY-MP	SRINIVAS MOHANTY
136	1887/2021 WP(C)/3929/2021	GOLAKHA MALLICK-MP	BADRINARAYAN PANDA
137	1888/2021 WP(C)/3930/2021	NILAMANI MALLICK-MP	BADRINARAYAN PANDA
138	1889/2021 WP(C)/3936/2021	MALATI NAYAK-MP	BANSHIDHAR BAUG
139	1890/2021 WP(C)/31864/2020	RANKANIDHI SCHOOL FOR THE DEAF-MP	NIRANJAN PANDA
140	1891/2021 WP(C)/20973/2019	INSTITUTE OF GASTRO AND KIDNEY CARE PVT LTD-MP	M/S.SASWAT KUMAR ACHARYA
141	1892/2021 WP(C)/36094/2020	MAHAMAYA MOHANTY-MP	SIDHESWAR MALLIK
142	1893/2021 WP(C)/5744/2017	AKSHAYA KU.PRADHAN-MP	M/S.SISIR KU.PUROHIT
143	1894/2021 WP(C)/999/2020	SUBHRANSU SEKHAR DASH-MP	M/S.SURYA NARAYANN PATNAIK
144	1895/2021 WP(C)/3946/2021	BAPITA NAIK-MP	GOPALKRUSHNA MOHANTY
145	1896/2021 WP(C)/3947/2021	BALARAM SAHOO-MP	DAYANANDA MOHAPATRA
146	1897/2021 WP(C)/3948/2021	ASWINI KUMAR SAMANTARAY-MP	GOPALKRUSHNA MOHANTY
147	1898/2021 WP(C)/3949/2021	SUDAM PRADHAN-MP	KABIR KUMAR JENA
148	1899/2021 WP(C)/3950/2021	SUDHANSU SEKHAR DALAI-MP	GOPALKRUSHNA MOHANTY
149	1900/2021 WP(C)/13415/2020	M/S.DWARAKA RESORTS PVT. LTD.-MP	MILAN KANUNGO
150	1901/2021 WP(C)/3952/2021	BIBHUTI BHUSAN DASH-MP	GOPALKRUSHNA MOHANTY
151	1902/2021 WP(C)/2199/2021	PRAMOD KUMAR ROUT-MP	BHUBAN MOHAN BHUYAN
152	1903/2021	RAJ KISHOR MISHRA-MP	M/S.BIRAJA PRASANNA DAS

153	WP(C)/9278/2018 1904/2021	SRINIBAS GHATURARY-MP	GOPALKRUSHNA MOHANTY
154	WP(C)/3953/2021 1905/2021	GABRIAL HARO-MP	S.D.DAS
155	WP(C)/316/2021 1906/2021	SHIBA SANKAR MAHARANA-MP	GOPALKRUSHNA MOHANTY
156	WP(C)/3958/2021 1907/2021	M/S.LAXMINARAYAN TRANSPORT-MP	PAMI RATH
157	WP(C)/3957/2021 1908/2021	M/S.LAXMINARAYAN TRANSPORT-MP	PAMI RATH
158	WP(C)/3959/2021 1909/2021	PRIYABRATA JENA-MP	GOPALKRUSHNA MOHANTY
159	WP(C)/3960/2021 1910/2021	STATE TRANSPORT EMPLOYEES FEDERATION-MP	GOPAL PRASAD JENA
160	WP(C)/3962/2021 1911/2021	EE (ELECTRICAL) RAJGANGPUR-MP	PRASANTA KUMAR TRIPATHY
161	WP(C)/3964/2021 1912/2021	RABINDRA KUMAR ROUT-MP	PRAFULLA KUMAR MOHAPATRA
162	WP(C)/3969/2021 1913/2021	HIMANSHU MEHER-MP	S.D.DAS
163	WP(C)/3970/2021 1914/2021	BIJAYA KUMAR DAS-MP	BIRAJA PRASANNA SATAPATHY
164	WP(C)/3970/2021 1915/2021	BIJAYA KUMAR DAS-MP	BIRAJA PRASANNA SATAPATHY
165	WP(C)/3973/2021 1916/2021	NESCO UTILITY-MP	PRASANTA KUMAR TRIPATHY
166	WP(C)/3975/2021 1917/2021	PRATIVA NAYAK-MP	SUSANTA KUMAR DASH
167	WP(C)/3986/2021 1918/2021	SAMPAD KUMAR SWAIN-MP	NALINI KANTA DASH
168	WP(C)/3989/2021 1919/2021	ANIL KUMAR AGARWAL-MP	SM. BARAKATULLAN
169	WP(C)/35340/2020 1920/2021	GOBINDA NAYAK-MP	SATYABRATA MOHANTY
170	WP(C)/4017/2021 1923/2021	JUGAL KISHORE BHUT-MP	SOUBHAGYA S. DAS
171	WP(C)/33695/2020 1924/2021	SURENDRA MAJHI-MP	RUPESH KUMAR KANUNGO
172	WP(C)/23624/2020 1925/2021	SANJEEB KUMAR BARIK-MP	PRAFULLA KUMAR RATH
173	WP(C)/4024/2021 1926/2021	SUBHENDU MISHRA-MP	ASHIT KUMAR DASH
174	WP(C)/27882/2020 1927/2021	SADANANDA MAHAPATRA-MP	DEEPALI MAHAPATRA
175	WP(C)/31526/2020 1928/2021	BISHNU CHARAN BISOI-MP	DEEPALI MAHAPATRA
176	WP(C)/4027/2021 1930/2021	MALARIA RESEARCH CENTRE PROJECT EMPLOYEES ASSOCIATION-MP	SOUMEN KUMAR PARI
177	WP(C)/4030/2021 1931/2021	AKSHAYA MOHANTY-MP	PRASANNA KUMAR BEHERA
178	WP(C)/4033/2021 1933/2021	MADHUSMITA BEHERA-MP	BISWABIHARI MOHANTY
179	WP(C)/4034/2021 1935/2021	AJIT SAHU-MP	DIPANKAR ACHARYA
180	WP(C)/15188/2020 1936/2021	PRAVAT KUMAR SETHI-MP	ASOK MOHANTY
181	WP(C)/4051/2021 1937/2021	SHIVSHANKAR PRESSPACKS-MP	ASHOK SAMAL
182	WP(C)/4052/2021 1938/2021	BHARAT CHANDRA BHUYAN-MP	GOKULANANDA PADHI
183	WP(C)/4055/2021 1939/2021	NISHA K.S @ NISHA KUNNATH SUKUMAR-MP	SUKANTA KUMAR DALAI

184	1940/2021 WP(C)/4056/2021	KSHIROD KUMAR PATI-MP	SAILABALA JENA
185	1941/2021 WP(C)/4057/2021	HDFC LIFE INSURANCE COMPANY LTD.-MP	ANUPAM DASH
186	1942/2021 WP(C)/4057/2021	HDFC LIFE INSURANCE COMPANY LTD.-MP	ANUPAM DASH
187	1943/2021 WP(C)/29032/2019	HEADMASTER, DURGAPUR BIDYAPITHA-MP	M/S.SAMEER KUMAR DAS
188	1945/2021 WP(C)/4059/2021	GANGADHAR MALLICK-MP	SUKANTA KUMAR DALAI
189	1946/2021 WP(C)/4062/2021	TAPAS KUMAR MARDARAJ-MP	K.K.SWAIN
190	1947/2021 WP(C)/4068/2021	PREMIER PREMISES APARTMENT ASSOCIATION TRUST-MP	MEESAR KUMAR MISHRA
191	1949/2021 WP(C)/4070/2021	HOTEL JASMINE-MP	Braja Mohan Sarangi
192	1950/2021 WP(C)/4071/2021	JITU BARAL-MP	PANCHANAN PANIGRAHI
193	1952/2021 WP(C)/2858/2021	AJAYA KUMAR MAJHI-MP	MANORANJAN MISHRA
194	1953/2021 WP(C)/2859/2021	PARBATI BEHERA-MP	MANORANJAN MISHRA
195	1954/2021 WP(C)/4073/2021	DILLIP KUMAR NAYAK-MP	NIRANJAN LENKA
196	1955/2021 WP(C)/2860/2021	TAPAN KUMAR MANDAL-MP	MANORANJAN MISHRA
197	1956/2021 WP(C)/4074/2021	RABI NARAYAN SAHOO-MP	NIRANJAN LENKA
198	1957/2021 WP(C)/2861/2021	PRASANTA KUMAR BISWAL-MP	MANORANJAN MISHRA
199	1958/2021 WP(C)/4075/2021	KASHINATH SAMANTARA-MP	NIRANJAN LENKA
200	1959/2021 WP(C)/2857/2021	PALASH MANDAL-MP	MANORANJAN MISHRA
201	1960/2021 WP(C)/3738/2021	AJAY KUMAR PRADHAN-MP	MANORANJAN MISHRA
202	1961/2021 WP(C)/3741/2021	DUSMANT KUMAR SAHOO-MP	MANORANJAN MISHRA
203	1962/2021 WP(C)/3740/2021	SARBESWAR BAL-MP	MANORANJAN MISHRA
204	1963/2021 WP(C)/21117/2020	CHANDRAMANI JENA-MP	SUSANTA KU.MISHRA
205	1964/2021 WP(C)/4076/2021	EE(ELECTRICAL), RAJGANGPUR-MP	PRASANTA KUMAR TRIPATHY
206	1965/2021 WP(C)/4077/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL,(S AND ME)
207	1966/2021 WP(C)/4077/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL,(S AND ME)
208	1967/2021 WP(C)/4078/2021	DAMBURUDHAR KHILLO-MP	SEVATI SOREN
209	1968/2021 WP(C)/4081/2021	RUKMANI GIRI-MP	PRAVASH CHANDRA JENA
210	1969/2021 WP(C)/5812/2020	ANIRUDHA SAMANTARAY-MP	M/S.BISWAJIT NAYAK
211	1970/2021 WP(C)/5814/2020	BIRAJA PRASAD DAS-MP	M/S. BISWAJIT NAYAK
212	1971/2021 WP(C)/17167/2017	SUDHAKAR TRIPATHY-MP	M/S.K.K.SWAIN
213	1972/2021 WP(C)/17167/2017	SUDHAKAR TRIPATHY-MP	M/S.K.K.SWAIN
214	1973/2021 WP(C)/4086/2021	RUNI NAYAK-MP	SHASHI BHUSAN JENA
215	1974/2021	ANUSUYA BAL-MP	SHASHI BHUSAN JENA

216	WP(C)/4088/2021 1975/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
217	WP(C)/4089/2021 1976/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
218	WP(C)/4089/2021 1977/2021	PRAMOD KUMAR SAHOO-MP	UPENDRA KUMAR SAMAL
219	WP(C)/4090/2021 71/2021	SACHIDANANDA DAS-MP	
220	CONTC/304/2021 72/2021	RANJAN KUMAR SAHU-MP	
221	CONTC/6255/2020 73/2021	BATA KRUSHNA SWAIN-MP	
222	CONTC/220/2021 97/2021	TIKESWAR NAIK@RUNI MAHALIA-MP	
223	CRLA/7/2016 122/2021	SUKANTA @ SUKANT KISHORE PANDA-MP	
224	BLAPL/9656/2020 132/2021	MAHESH KHAITAN @MAHESH AGARWAL@MAHESH BABU-MP	
225	ABLAPL/14807/2020 133/2021	BUNTY PUROHIT-MP	
226	ABLAPL/7366/2020 134/2021	GADADHAR BADHEI-MP	
227	ABLAPL/10662/2020 135/2021	SK.NAJMUL ARFIN-MP	
228	ABLAPL/7189/2019 136/2021	SUKANTA BHARATI-MP	
229	ABLAPL/14563/2020 137/2021	KRISHNA CHHATRI@GOTHE-MP	
230	ABLAPL/2435/2018 138/2021	RUDRA NARAYAN NAYAK @ RUDRA NAYAK-MP	
231	ABLAPL/14509/2020 143/2021	SALMA BIBI@SALAMA-MP	
232	CRLMC/2160/2019 153/2021	PUSPITA MOHANTY-MP	
233	CRLMC/1420/2019 154/2021	JADA@JAGABANDHU BARIK-MP	
234	CRLMC/494/2020 1921/2021	SUSMITA BHOWMICK-MP	SUBRAT MISHRA
235	WP(C)/11115/2020 1922/2021	SUSMITA BHOWMICK-MP	SUBRAT MISHRA
236	WP(C)/11115/2020 1929/2021	STATE OF ORISSA-MP	
237	WP(C)/3198/2018 1932/2021	AJAYA KUMAR ROUT-MP	
238	WP(C)/422/2021 1934/2021	AJAYA KUMAR ROUT-MP	
239	WP(C)/426/2021 1944/2021	PRAMODINEE SAHOO-MP	
240	WP(C)/37954/2020 1948/2021	GOPINATH MAHAPRABHU BIJE, GANJAM-MP	
241	WP(C)/35089/2020 1951/2021	DEBASISH ARYA KUMAR-MP	
	WP(C)/16157/2010		